Office of Directorate General of Foreign Trade
New Delhi -0

Para 4.7 Decision

MEETING NUMBER : 4/82-ALC4/2015 **MEETING DATE** : 12.06.2015

Meeting No. 04/82/2015 of 2015-16, to consider the cases/issues under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy, 2015-20 pertaining to Chemical and Allied products and falling under Chapter 29 and 30, was scheduled for 12.06.2015 but actually held on 18.06.2015 under the Chairmanship of Dr. S.K. Bansal, Jt. DGFT in Room No.11, Udyog Bhawan, New Delhi.

Following members were present:-

Shri A.K. Agarwal, Dy. Ind. Adviser, Department of C&PC
Shri O.P. Sharma, Joint Industrial Adviser, Department of C&PC
Dr. Nitin Jain, Scientist "D" D/o Biotechnology
Shri D.N. Mathur, Consultant, Department of Pharmaceutical
Shri Mahendra Vikram Singh, Foreign Trade Development Officer

The committee went through the minutes of earlier NC–III meeting No. 03/82 was scheduled for 20.05.2015 but actually held on 18.06.2015 and approved the same.

The following cases/issues were discussed and the committee took the decision as mentioned against each case.

1	**Case No.:49/4/82-ALC4/2015**	Party Name:ONEIRO CHEMICALS LTD	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/00088/AM16/	RLA File :34/24/040/00224/AM11/	Lic.No/Date:3410028761 09.12.2010	Defer Date: 24.07.2015
	Decision: It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

2	**Case No.:18/4/82-ALC4/2015**	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00057/AM16/	RLA File :34/24/040/00130/AM12/	Lic.No/Date:3410031902 12.10.2011	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

3	**Case No.:34/19/82-ALC4/2014**	Party Name:VETINDIA PHARMACEUTICALS LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/01522/AM15/	RLA File :09/24/040/00655/AM12/	Lic.No/Date:0910052211 16.04.2012	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

4	**Case No.:79/1/82-ALC4/2013**	Party Name:STERICAT GUTSTRINGS PVT. LTD.	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/01437/AM13/	RLA File :05/24/040/00420/AM13/	Lic.No/Date:0510346353 18.02.2013	Defer Date: 24.07.2015

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Directorate General of Foreign Trade
वाणिज्य विभाग/Department of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

	Decision: It was decided to send a copy of application to DIPP and defer the case for want of comments.

5	**Case No.:20/7/82-ALC4/2014**	Party Name:DR REDDYS LABORATORIES LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00664/AM15/	RLA File :09/24/040/00041/AM14/	Lic.No/Date:0910056000 15.05.2013	Defer Date: 24.07.2015
	Decision: In the light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/456/2014-PI(Norms) dated 02.02.2015, it was decided to remind the firm to furnish the following information: 1. Past production vis-à-vis actual consumption of all important inputs for last three years duly certified by Central Excise Authorities. 2. Batch log Sheet and its summarized statement in tabular form for each batch for the recent 5 batches in continuity duly certified by Production Head. 3. Inputs to be imported should be indicated by their generic names instead of using brand names or code names.			

6	**Case No.:68/17/82-ALC4/2013**	Party Name:BHARAT PARENTERALS LTD,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/00930/AM14/	RLA File :34/21/040/00163/AM14/	Lic.No/Date:3410037475 23.07.2013	Defer Date: 24.07.2015
	Decision : It was decided to send a copy of application to D/o Pharmaceuticals and defer the case for want of comments.			

7	**Case No.:1/10/82-ALC4/2013**	Party Name:MICRO LABS LTD	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/00184/AM14/	RLA File :07/24/040/00111/AM14/	Lic.No/Date:0710097180 30.07.2013	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals Shashtri Bhavan, New Delhi.			

8	**Case No.:31/4/82-ALC4/2014**	Party Name:UNIVERSAL BIOFUELS PRIVATE LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/00279/AM15/	RLA File :09/24/040/00155/AM14/	Lic.No/Date:0910056959 31.07.2013	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

9	**Case No.:32/4/82-ALC4/2015**	Party Name:KLJ PLASTICIZERS LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**

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Directorate General of Foreign Trade
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उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

	HQ File :01/82/050/00071/AM16/	RLA File :05/23/040/00176/AM14/	Lic.No/Date:0510361463 01.08.2013	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

10	**Case No.:9/30/83-ALC1/2013**	Party Name:STERICON PHARMA PVT.LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/83/050/00471/AM14/	RLA File :07/24/040/00152/AM14/	Lic.No/Date:0710097668 22.08.2013	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

11	**Case No.:17/4/82-ALC4/2015**	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/00056/AM16/	RLA File :05/23/040/00211/AM14/	Lic.No/Date:0510364363 04.09.2013	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

12	**Case No.:22/17/82-ALC4/2013**	Party Name:ATHENA DRUG DELIVERY SOLUTIONS PRIVATE LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/00884/AM14/	RLA File :03/94/040/00458/AM14/	Lic.No/Date:0310753955 17.10.2013	Defer Date: 24.07.2015
	Decision : In the light of written comments received from D/o Pharmaceuticals vide their OM No35011/87/2014-PI(Norms) dt. October, 2014, the Committee has decided to call for copy of DML from the firm.			

13	**Case No.:9/47/83-ALC1/2013**	Party Name:SIFLON DRUGS	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Approved**
	HQ File :01/83/050/00825/AM14/	RLA File :09/24/040/00337/AM14/	Lic.No/Date:0910058068 29.10.2013	

Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide I.D.No. 35011/202/2014-PI (Norms) dt. October, 2014as per details give below or as applied by the firm whichever is lower:-

Export product	Qty	Import items	Qty. Kg/kg
CLOSANTEL BASE	1kg	PARA CHLORO BENZYL CYANIDE	0.35
		4-CHLORO-2-NITRO-TOLUENE	0.393
		IODINE	0.455

RA may take further action accordingly.

14	**Case No.:51/18/82-ALC4/2014**	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:4/82-ALC4/2015	**Status:Deferred**

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उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

			12.06.2015	
	HQ File :01/82/050/01417/AM15/	RLA File :03/94/040/00638/AM14/	Lic.No/Date:0310756247 30.10.2013	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

15	**Case No.:140/23/82-ALC4/2013**	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/01187/AM14/	RLA File :03/95/040/00495/AM14/	Lic.No/Date:0310758627 21.11.2013	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

16	**Case No.:181/3/82-ALC4/2014**	Party Name:AKZO NOBEL INDIA LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00185/AM15/	RLA File :02/24/040/00053/AM14/	Lic.No/Date:0210198392 02.01.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

17	**Case No.:192/3/82-ALC4/2014**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00196/AM15/	RLA File :09/24/040/00513/AM14/	Lic.No/Date:0910058896 10.01.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals)			

18	**Case No.:204/3/82-ALC4/2014**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00208/AM15/	RLA File :09/24/040/00514/AM14/	Lic.No/Date:0910058895 10.01.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals)			

19	**Case No.:208/3/82-ALC4/2014**	Party Name:OGENE SYSTEMS INDIA PVT. LTD.	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00212/AM15/	RLA File :09/24/040/00515/AM14/	Lic.No/Date:0910059017 22.01.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

20	**Case No.:87/3/82-ALC4/2014**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00091/AM15/	RLA File :09/24/040/00544/AM14/	Lic.No/Date:0910059155 04.02.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

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Udyog Bhawan, New Delhi

21	**Case No.:117/3/82-ALC4/2014**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00121/AM15/	RLA File :09/24/040/00543/AM14/	Lic.No/Date:0910059156 04.02.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

22	**Case No.:86/3/82-ALC4/2014**	Party Name:AKZO NOBEL INDIA LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00090/AM15/	RLA File :02/24/040/00197/AM14/	Lic.No/Date:0210200380 21.02.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

23	**Case No.:58/6/82-ALC4/2014**	Party Name:BAYER CROPSCIENCE LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00460/AM15/	RLA File :03/94/040/00797/AM14/	Lic.No/Date:0310772503 28.02.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

24	**Case No.:106/3/82-ALC4/2014**	Party Name:PERFECT VITAMINS PVT.LTD.	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00110/AM15/	RLA File :03/95/040/00960/AM14/	Lic.No/Date:0310772411 28.02.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

25	**Case No.:51/3/82-ALC4/2014**	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Approved**
	HQ File :01/82/050/00055/AM15/	RLA File :34/24/040/00303/AM14/	Lic.No/Date:3410039546 12.03.2014	Defer Date:

Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals video.M.No35011/438/2014-PI (Norms) dt. 27.1.2015 as per details given below or as applied by the firm whichever is lower:-

Export product	Qty.	Import items	Qty.
Cefetamet Pivoxil Hcl	500mg tablets	Cefetamet Pivoxil Hydrochloride	510mg

RA may take further action accordingly.

26	**Case No.:33/10/82-ALC4/2014**	Party Name:SMILAX LABORATORIES LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/00947/AM1	RLA File :09/24/040/00617/AM14/	Lic.No/Date:0910059557	Defer Date:

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उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

	5/		13.03.2014	24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

27	**Case No.:57/3/82-ALC4/2014**	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00061/AM15/	RLA File :05/23/040/00506/AM14/	Lic.No/Date:0510382053 18.03.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

28	**Case No.:180/6/82-ALC4/2014**	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Approved**
	HQ File :01/82/050/00582/AM15/	RLA File :34/24/040/00298/AM14/	Lic.No/Date:3410039601 19.03.2014	Defer Date:

Decision The committee decided to ratify the norms based on the recommendation of Department of C&PC vide U.O.No.14010/58/2011-Ch-II dt. 17.6.2015 as per details given below or as applied by the firm whichever is lower:-

Export product	Qty	Import item	Qty. Kg/kg
Methyl Octine Carbonate	1kg	1-Octyne	0.834kg
		1-pentanol/N-Amyl alcohol	0.795 kg

RA may take further action accordingly.

29	**Case No.:48/15/82-ALC4/2014**	Party Name:SATYA DEEPTHA PHARMACEUTICALS LTD	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/01335/AM15/	RLA File :09/24/040/00644/AM14/	Lic.No/Date:0910059591 19.03.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals			

30	**Case No.:82/5/82-ALC4/2014**	Party Name:KOPRAN LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Approved**
	HQ File :01/82/050/00399/AM15/	RLA File :03/94/040/01152/AM14/	Lic.No/Date:0310775954 26.03.2014	Defer Date:

Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide I.D.No35011/500/2014-PI (Norms) dt. March 2015 as per details given below or as applied by the firm whichever is lower:-

Export product	Qty	Import items	Qty. kg/kg
Meropenem for Injection USP	1kg	Meropenem trihydrate Non-Sterile	0.987kg

RA may take further action accordingly.

निर्मल कुमार/Nirmal Kumar
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
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Udyog Bhawan, New Delhi

31	**Case No.:51/5/82-ALC4/2014**	Party Name:JINDAL DRUGS LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00368/AM15/	RLA File :03/94/040/01098/AM14/	Lic.No/Date:0310776087 27.03.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

32	**Case No.:52/6/82-ALC4/2014**	Party Name:UPL LTD.	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00454/AM15/	RLA File :03/95/040/01043/AM14/	Lic.No/Date:0310776594 01.04.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

33	**Case No.:22/10/82-ALC4/2014**	Party Name:OGENE SYSTEMS INDIA PVT. LTD.	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00936/AM15/	RLA File :09/24/040/00669/AM14/	Lic.No/Date:0910059697 03.04.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

34	**Case No.:1/2/82-ALC4/2014**	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00003/AM15/	RLA File :08/24/040/00008/AM15/	Lic.No/Date:0810130534 11.04.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

35	**Case No.:34/5/82-ALC4/2014**	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00351/AM15/	RLA File :34/24/040/00003/AM15/	Lic.No/Date:3410039800 15.04.2014	Defer Date: 24.07.2015
	Decision : In the light of written comments received from D/o Pharmaceuticals vide their OM No35011/417/2014-PI(Norms) dt. 22.1.2015, it was decided to call for the copy of Master-Batch formula for each strengths of export product duly certified by the QC incharge, showing net content of APIs and each of the excipients from the firm.			

36	**Case No.:21/10/82-ALC4/2014**	Party Name:BIOLOGICAL E LTD	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00935/AM15/	RLA File :09/24/040/00678/AM14/	Lic.No/Date:0910059795 21.04.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals			

निर्मल कुमार/NIRMAL KUMAR
उप महानिदेशक विदेश व्यापार
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उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

37	**Case No.:48/10/82-ALC4/2014**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00962/AM15/	RLA File :09/24/040/00650/AM14/	Lic.No/Date:0910059803 22.04.2014	Defer Date: 24.07.2015
	Decision : : Reply of deficiency letter received from the firm. The case was deferred for 12.06.2015			

38	**Case No.:6/5/82-ALC4/2014**	Party Name:UNITED BIOTECH PVT.LTD.	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00323/AM15/	RLA File :05/24/040/00034/AM15/	Lic.No/Date:0510384810 24.04.2014	Defer Date: 24.07.2015
	Decision : In the light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/420/2014-PI(Norms) dated 22.01.2015, it was decided to call from the firm copy of valid Drug Manufacturing License (DML) from the firm for both of the above export items.			

39	**Case No.:64/5/82-ALC4/2014**	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00381/AM15/	RLA File :03/95/040/00026/AM15/	Lic.No/Date:0310779504 25.04.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

40	**Case No.:41/10/82-ALC4/2014**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00955/AM15/	RLA File :09/24/040/00028/AM15/	Lic.No/Date:0910059852 25.04.2014	Defer Date: 24.07.2015
	Decision : In the light of written comments received from D/o Pharmaceuticals vide their OM No35011/618/2014-PI(Norms) May 2015, the Committee decided to call past Production vis-a-vis actual consumption of all imported inputs duly certified by Central Excise authorities from the firm:			

41	**Case No.:46/10/82-ALC4/2014**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00960/AM15/	RLA File :09/24/040/00029/AM15/	Lic.No/Date:0910059853 25.04.2014	Defer Date: 24.07.2015
	Decision : In the light of written comments received from D/o Pharmaceuticals vide their OM No35011/618/2014-PI(Norms) dt. May 2015, the Committee decided to call past Production vis-a-vis actual consumption of all imported inputs duly certified by Central Excise authorities from the firm:			

	Case No.:54/10/82-ALC4/2014	Party Name:VIVIMED LABS LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	Approved
	HQ File :01/82/050/00968/AM15/	RLA File :09/24/040/00037/AM15/	Lic.No/Date:0910059858 25.04.2014	Defer Date: 24.07.2015

42

Decision : The committee decided to ratify the norms based on the recommendation of Department of C&PC No.14010/138/2011-Ch-FII dated 27.5.2015 as per details given below or as applied by the firm whichever is lower:-

Export Product	Qty	Impot items	Qty. Kg/kg
TCC OR VIVILIDE OR 3,4,4-TRICHLOROCARBANILIDE	1kg	PARA CHLORO ANILINE	0.546
		3,4-DICHLORO PHENYL ISOCYANATE	0.627
		TOLUENE	2.00
		METHANOL	0.500

RA may take further action accordingly.

	Case No.:51/10/82-ALC4/2014	Party Name:VIVIMED LABS LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
43	HQ File :01/82/050/00965/AM15/	RLA File :09/24/040/00039/AM15/	Lic.No/Date:0910059887 28.04.2014	Defer Date: 24.07.2015

Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)

	Case No.:77/10/82-ALC4/2014	Party Name:NECTAR LIFESCIENCES LIMITED,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Approved**
	HQ File :01/82/050/00991/AM15/	RLA File :22/24/040/00003/AM15/	Lic.No/Date:2210014838 29.04.2014	

44

Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide I.D.No35011/30/2015-PI (Norms) dt. 29.05.2015 as per details given below or as applied by the firm whichever is lower:-

Export product	Qty	Sl. No.	Import items	Qty. Kg./kg
Sulbactam Sodium Sterile	1kg	1.	Sulbactam Acid	0.9733
		2.	Soidum Carbonate	0.076

RA may take further action accordingly.

45	**Case No.:61/10/82-ALC4/2014**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00975/AM15/	RLA File :03/95/040/00913/AM14/	Lic.No/Date:0310779831 29.04.2014	Defer Date: 24.07.2015

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Directorate General of Foreign Trade
वाणिज्य विभाग/Department of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).

46	**Case No.:20/10/82-ALC4/2014**	Party Name:INCHEM LABORATORIES PRIVATE LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00934/AM15/	RLA File :09/24/040/00044/AM15/	Lic.No/Date:0910059969 01.05.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

47	**Case No.:3/5/82-ALC4/2014**	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00320/AM15/	RLA File :03/95/040/00017/AM15/	Lic.No/Date:0310780255 01.05.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

48	**Case No.:19/10/82-ALC4/2014**	Party Name:SRINI PHARMACEUTICALS LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00933/AM15/	RLA File :09/24/040/00020/AM15/	Lic.No/Date:0910059967 01.05.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

49	**Case No.:43/10/82-ALC4/2014**	Party Name:SRINI PHARMACEUTICALS LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Approved**
	HQ File :01/82/050/00957/AM15/	RLA File :09/24/040/00021/AM15/	Lic.No/Date:0910059968 01.05.2014	

Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide I.D.No. 35011/508/2013-PI (Norms) dt. May 2015 as per details given below or as applied by the firm whichever is lower:-

Export product	Qty	Import items	Qty. Kg/kg
METHYL ALPHA-(4,5,6,7-TETRAHYDRA-5-THIENO(3,2-C)PYRIDYL)(2-CHLOROPHENYL)ACETATE HYDROCHLORIDE (CPG-20)	1kg	4,5,6,7-TETRAHYDROTHIENO(3,2-C)PYRIDINE HYDROCHLORIDE (CPG-10)	0.74
		METHYL ISO BUTYL KETONE (MIBK)	1.092
		ETHYLENE DI CHLORIDE / DI CHLORO ETHANE	2.508

RA may take further action accordingly.

50	**Case No.:54/5/82-**	Party Name:NEW	Meet No/Date:4/82-	**Status:Deferred**

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	ALC4/2014	ALLIANCE DYE-CHEM PVT. LTD.,	ALC4/2015 12.06.2015	
	HQ File :01/82/050/00371/AM15/	RLA File :03/95/040/00077/AM15/	Lic.No/Date:0310780621 05.05.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

51	**Case No.:57/5/82-ALC4/2014**	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00374/AM15/	RLA File :03/95/040/00085/AM15/	Lic.No/Date:0310780627 05.05.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

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Case No.:9/9/82-ALC4/2014	Party Name:SHREE JAYA LABORATORIES PVT LTD.	Meet No/Date:4/82-ALC4/2015 12.06.2015	Approved
HQ File :01/82/050/00806/AM15/	RLA File :09/24/040/00036/AM15/	Lic.No/Date:0910060006 07.05.2014	

Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide I.D.No35011/581/2014-PI (Norms) dt. May 2015 as per details given below or as applied by the firm whichever is lower:-

Export product	Qty.	Import items	Qty. Kg./kg.
2-CHLOROMETHYL-4-METHOXY-3,5-DIMETHYLPYRIDINE HCL	1kg	3,5 Lutidine	1.04
		Hydrogen peroxide (50%)	1.13
		Chloroform	5.20
		Ammonium per Sulphate	1.80
		Thionyl Chloride	0.80

RA may take further action accordingly.

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Case No.:17/10/82-ALC4/2014	Party Name:HETERO LABS LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	Approved
HQ File :01/82/050/00931/AM15/	RLA File :09/24/040/00054/AM15/	Lic.No/Date:0910060072 12.05.2014	

Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide O.M.No35011/36/2015-PI (Norms) dt. June 2015 as per details given below or as applied by the firm whichever is lower:-

Export product	Qty		Import items	Qty. Kg/kg.
LEVETIRACETAM	1 kg		2-Pyrrolidone	1.17
			Ethyl-2-Bromo Butyrate	3.32
			Toluene	3.07
			R(+)-alpha-Phenyl benzylamine	0.43
			Methylene chloride	1.44

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			Ethyl chloroformate	1.13

RA may take further action accordingly.

	Case No.:5/10/82-ALC4/2014	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	Approved
	HQ File :01/82/050/00919/AM15/	RLA File :09/24/040/00676/AM14/	Lic.No/Date:0910060057 12.05.2014	

Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide I.D.No35011/34/2015-PI (Norms) dt. June 2015 as per details given below or as applied by the firm whichever is lower:-

Export product	Qty.	Sl.no.	Import items	Qty. Kg/kg
Ticagrelor	1kg	1	2-((3aR,4S,6R,6aS)-6-amino-2,2-dimethyl-tetrahydro-3aH-cyclopenta[d][1,3]dioxol-4-yloxy)ethanol-L-tartarate salt (OR) Cyclopentyl-ethoxy-amine-L-tartrate	3.20
		2	(1R,2S)-2-(3,4-difluorophenyl) cyclopropanamine HCl (OR) Difluoro cyclopropyl amine	2.08
		3	Tetrahydrofuran	5.41
		4	Methanol	3.12
		5	Dichloromethane (or)Methylene Chloride	6.83
		6	Toluene	14.62
		7	Hexanes	10.52
		8	Acetone	4.16
		9	Isopropyl alcohol	1.31

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RA may take further action accordingly.

	Case No.:44/10/82-ALC4/2014	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00958/AM15/	RLA File :09/24/040/00053/AM15/	Lic.No/Date:0910060088 13.05.2014	Defer Date: 24.07.2015

Decision : In the light of written comments received from D/o Pharmaceuticals vide their OM No35011/104/2014-PI(Norms) dt. September 2014 decided to call for following information from the firm:-

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1. Stepwise % Yield on moral basis alongwith copy of technical literature in support of yield envisaged and molar ratio of diethanolamine
2. Past production vis-a-vis Actual consumption of input duly certified by Central Excise Authorities in respect of another advance authorisation taken by Matrix in 2010-11

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Udyog Bhawan, New Delhi

56	**Case No.:59/10/82-ALC4/2014**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00973/AM15/	RLA File :09/24/040/00045/AM15/	Lic.No/Date:0910060084 13.05.2014	Defer Date: 24.07.2015
	Decision : In the light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/568/2014-PI(Norms) dated 05.05.2015, it was decided to remind the firm to furnish Past production vis-a-vis actual consumption of all imported inputs duly certified by Central Excise Authorities.			

57	**Case No.:39/10/82-ALC4/2014**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00953/AM15/	RLA File :09/24/040/00060/AM15/	Lic.No/Date:0910060145 19.05.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals).			

58	**Case No.:35/10/82-ALC4/2014**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00949/AM15/	RLA File :09/24/040/00076/AM15/	Lic.No/Date:0910060166 21.05.2014	Defer Date: 24.07.2015
	Decision : : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

59	**Case No.:36/10/82-ALC4/2014**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00950/AM15/	RLA File :09/24/040/00072/AM15/	Lic.No/Date:0910060165 21.05.2014	Defer Date: 24.07.2015
	Decision : : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

60	**Case No.:41/5/82-ALC4/2014**	Party Name:ALMELO PVT LTD	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00358/AM15/	RLA File :09/24/040/00096/AM15/	Lic.No/Date:0910060207 23.05.2014	Defer Date: 24.07.2015
	Decision The representative of Pharmaceuticals has informed that reply furnished by the firm is incomplete. Only production data given. Consumption data not given. It was decided to remind the firm to furnish the same immediately.			

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उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delh

61	**Case No.:119/8/82-ALC4/2014**	Party Name:KUSUMA PHARMA	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00783/AM15/	RLA File :03/94/040/00115/AM15/	Lic.No/Date:0310782930 26.05.2014	Defer Date: 24.07.2015
	Decision: It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

62	**Case No.:29/10/82-ALC4/2014**	Party Name:MSN LABORATORIES PRIVATE LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00943/AM15/	RLA File :09/24/040/00110/AM15/	Lic.No/Date:0910060235 27.05.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals			

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Case No.:71/10/82-ALC4/2014	Party Name:SYMBIOTEC PHARMALAB LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	Approved
HQ File :01/82/050/00985/AM15/	RLA File :56/24/040/00009/AM15/	Lic.No/Date:5610004240 27.05.2014	

Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide O.M.No35011/41/2015-PI (Norms) dt. 29.5.2015 as per details given below or as applied by the firm whichever is lower:-

Export product	Qty.	Import items	Qty. Kg/kg
Prednisolone Acetate IP/BP/EP/USP	1 kg	Prednisolone IP	0.943
Prednisolone Sodium Phosphate BP/EP/USP	1 kg	Prednisolone IP	0.857
Prednisolone Hemisuccinate USP	1 kg	Prednisolone IP	0.850

RA may take further action accordingly.

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Case No.:115/8/82-ALC4/2014	Party Name:INDOCO REMEDIES LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	Approved
HQ File :01/82/050/00779/AM15/	RLA File :03/94/040/00151/AM15/	Lic.No/Date:0310783328 28.05.2014	

Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide O.M.No35011/564/2014-PI (Norms) dt. 26.2.2015 as per details given below or as applied by the firm whichever is lower:-

Export product	Import items	Qty.
Losartan Potassium 12.5 mg Film Coated Tablets	LOSARTAN POTASSIUM	12.75 mg
Losartan Potassium 25 mg Film Coated	LOSARTAN POTASSIUM	25.5 mg

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Tablets.		
Losartan Potassium 50 mg Film Coated Tablets	LOSARTAN POTASSIUM	51.00 mg
Losartan Potassium 100 mg Film Coated Tablets	LOSARTAN POTASSIUM	102 mg

RA may take further action accordingly.

65	**Case No.:13/2/82-ALC4/2015**	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	
	HQ File :01/82/050/00028/AM16/	RLA File :05/23/040/00080/AM15/	Lic.No/Date:0510387607 28.05.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals			

66	**Case No.:145/6/82-ALC4/2014**	Party Name:LAKE CHEMICALS PRIVATE LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/00547/AM15/	RLA File :07/24/040/00003/AM15/	Lic.No/Date:0710104565 28.05.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

67	**Case No.:34/8/82-ALC4/2014**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	Approved
	HQ File :01/82/050/00698/AM15/	RLA File :09/24/040/00103/AM15/	Lic.No/Date:0910060257 28.05.2014	

Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide I.D.No35011/567/2014-PI (Norms) dt. 00.4.2015 as per details given below or as applied by the firm whichever is lower:-

Export product	Qty.	Sl.No.	Import items	Qty. Kg/kg
LOPINAVIR	1kg	1	L-Phenylalanine	0.710
		2	(2S)-(1-tetrahydropyrimid-2-onyl)-3-methylbutanoic acid	0.656
		3	N,N-Carbonyl diimidazole (CDI)	0.53
		4	2,6-Dimethyl phenol	0.618
		5	Potassium carbonate	1.368
		6	Sodium borohydride	0.819
		7	(L)-Pyroglutamic acid	0.316
		8	Triethanolamine	1.00
		9	Citric acid monohydrate	4.11
		10	Methane sulfonic acid	1.867
		11	n-Heptane	1.90
		12	Acetonitrile	0.64

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		13	Tetrahydrofuran	2.63
		14	N,N-Dimethyl Acetamide	1.20
		15	1,2-Dimethoxyethane	10.16
		16	Methyl tert-butyl ether (or)Tertiary Butyl Methyl Ether	1.55
		17	Dimethyl formamide	1.96
		18	Toluene	2.15
		29	Methylene dichloride	1.57
		20	Isopropyl alcohol	0.50

RA may take further action accordingly.

68	**Case No.:38/8/82-ALC4/2014**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/00702/AM15/	RLA File :09/24/040/00108/AM15/	Lic.No/Date:0910060258 28.05.2014	Defer Date: 24.07.2015
	Decision: It was decided to defer the case for want of comment of D/o Pharmaceuticals.			

69	**Case No.:51/8/82-ALC4/2014**	Party Name:PVS LABORATORIES LTD	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/00715/AM15/	RLA File :09/24/040/00022/AM15/	Lic.No/Date:0910060267 28.05.2014	Defer Date: 24.07.2015

Decision : In the light of written comments received from D/o Pharmaceuticals vide their OM No35011/14/2014-PI(Norms) dt.08.06.2015 , it was decided to call for following information from the firm:

1. A copy of appropriate Drug License issued by State Drug Control Administration in appropriate form.

70	**Case No.:100/8/82-ALC4/2014**	Party Name:IPCA LABORATORIES LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	Approved
	HQ File :01/82/050/00764/ AM15/	RLA File :03/94/040/00129/AM15/	Lic.No/Date:0310783592 29.05.2014	

Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide I.D.No35011/556/2014-PI (Norms) dt. April 2015 as per details given below or as applied by the firm whichever is lower:-

Export product	Qty	Import items	Qty. Kg./kg
Etodolac	1kg	7-Ethyl Tryptophol	0.72
		Methyl-3-Oxopentonoate	0.54
		Methanol	1.14

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Udyog Bhawan, New Delhi

	RA may take further action accordingly.

71	**Case No.:8/18/82-ALC4/2014**	Party Name:DEEPAK NITRITE LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	Deferred
	HQ File :01/82/050/01374/AM15/	RLA File :34/24/040/00037/AM15/	Lic.No/Date:3410040192 03.06.2014	Defer date 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

72	**Case No.:15/8/82-ALC4/2014**	Party Name:ALMELO PVT LTD	Meet No/Date:4/82-ALC4/2015 12.06.2015	Deferred
	HQ File :01/82/050/00679/AM15/	RLA File :09/24/040/00119/AM15/	Lic.No/Date:0910060403 09.06.2014	Defer date 24.07.2015
	Decision : The representative of Pharmaceuticals has informed that reply furnished by the firm is incomplete. Only production data given. Consumption data not given. It was decided to remind the firm to furnish the same immediately.			

73	**Case No.:48/8/82-ALC4/2014**	Party Name:ALMELO PVT LTD	Meet No/Date:4/82-ALC4/2015 12.06.2015	Deferred
	HQ File :01/82/050/00712/AM15/	RLA File :09/24/040/00118/AM15/	Lic.No/Date:0910060402 09.06.2014	Defer date 24.07.2015
	Decision The representative of Pharmaceuticals has informed that reply furnished by the firm is incomplete. Only production data given. Consumption data not given. It was decided to remind the firm to furnish the same immediately.			

74	**Case No.:106/8/82-ALC4/2014**	Party Name:BAYER CROPSCIENCE LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	Deferred
	HQ File :01/82/050/00770/AM15/	RLA File :03/94/040/00131/AM15/	Lic.No/Date:0310785223 12.06.2014	Defer date 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

75	**Case No.:60/10/82-ALC4/2014**	Party Name:BIO-TECH OPHTHALMICS PVT. LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	Deferred
	HQ File :01/82/050/00974/AM15/	RLA File :08/24/040/00116/AM15/	Lic.No/Date:0810132332 13.06.2014	Defer date 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

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76	**Case No.:77/8/82-ALC4/2014**	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:4/82-ALC4/2015 12.06.2015	Deferred
	HQ File :01/82/050/00741/AM15/	RLA File :03/94/040/00196/AM15/	Lic.No/Date:0310785501 17.06.2014	Defer date 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

77	**Case No.:30/8/82-ALC4/2014**	Party Name:INDIAN IMMUNOLOGICALS LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	Deferred
	HQ File :01/82/050/00694/AM15/	RLA File :09/24/040/00135/AM15/	Lic.No/Date:0910060470 17.06.2014	Defer date 24.07.2015
	Decision : In the light of written comments received from DBT vide email dt.17.6.2015, the Committee decided to call for following information from the firm:- 1. Drug Manufacturing license 2. Consolidated Batch manufacturing record showing material dispensing material used and material reconciliation duly signed by the production in charge.			

78	**Case No.:20/8/82-ALC4/2014**	Party Name:SRINI PHARMACEUTICALS LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	Deferred
	HQ File :01/82/050/00684/AM15/	RLA File :09/24/040/00139/AM15/	Lic.No/Date:0910060467 17.06.2014	Defer date 24.07.2015
	Decision : The committee in light of comments of Department of Pharmaceuticals vide O.M.No35011/676/2013-PI (Norms) dt. 21.4.2014, decided to call for following information from the firm:- 1. COA of the import items from foreign supplier.			

79	**Case No.:19/8/82-ALC4/2014**	Party Name:HETERO LABS LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/00683/AM15/	RLA File :09/24/040/00153/AM15/	Lic.No/Date:0910060486 18.06.2014	Defer Date: 24.07.2015
	Decision : In the light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/580/2015-PI(Norms) dated May 2015, it was decided to call from the firm the following technical details: (a) COA of the Export Product of relevant batches. (b) COA from Foreign Supplier for the relevant consignment of Import Item.			

80	**Case No.:83/18/82-ALC4/2014**	Party Name:INDIAN IMMUNOLOGICALS LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	Deferred 24.7.2015

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	HQ File :01/82/050/01449/AM15/	RLA File :09/24/040/00136/AM15/	Lic.No/Date:0910060517 20.06.2014	
	Decision : In the light of written comments received from DBT vide email dt.17.6.2015, the Committee decided to call for following information from the firm:- 1. Drug Manufacturing license 2. Consolidated Batch manufacturing record showing material dispensing material used and material reconciliation duly signed by the production in charge.			

81	**Case No.:111/8/82-ALC4/2014**	Party Name:THINQ PHARMA-CRO LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/00775/AM15/	RLA File :03/95/040/00178/AM15/	Lic.No/Date:0310785804 23.06.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

82	**Case No.:52/8/82-ALC4/2014**	Party Name:LAKE CHEMICALS PRIVATE LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/00716/AM15/	RLA File :07/24/040/00096/AM15/	Lic.No/Date:0710105418 26.06.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

83	**Case No.:80/8/82-ALC4/2014**	Party Name:PREGNA INTERNATIONAL LTD.	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/00744/AM15/	RLA File :03/95/040/00250/AM15/	Lic.No/Date:0310786143 27.06.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Petro Chemicals).			

84	**Case No.:63/10/82-ALC4/2014**	Party Name:SAVVY CARE & COSMETICS PVT LTD	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/00977/AM15/	RLA File :03/95/040/00254/AM15/	Lic.No/Date:0310786114 27.06.2014	Defer Date: 24.07.2015
	Decision : In the light of written comments received from D/o Pharmaceuticals vide their OM No35011/44/2014-PI(Norms) dt. 17.6.2015, the Committee decided to call for copy of approved list of formulations with composition and size of ampoules of injections to be exported from the firm.			

85	**Case No.:199/6/82-ALC4/2014**	Party Name:H.J.AROCHEM PVT. LTD.,	Meet No/Date:4/82-ALC4/2015	Deferred

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			12.06.2015	
	HQ File :01/82/050/00601/AM15/	RLA File :08/24/040/00569/AM14/	Lic.No/Date:0810132520 30.06.2014	Defer date 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

86	**Case No.:202/6/82-ALC4/2014**	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/00604/AM15/	RLA File :05/23/040/00139/AM15/	Lic.No/Date:0510389232 01.07.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

87	**Case No.:83/8/82-ALC4/2014**	Party Name:MANGALAM ORGANICS LIMITED (FORMERLY DUJODWALA	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/00747/AM15/	RLA File :03/95/040/00109/AM15/	Lic.No/Date:0310786418 04.07.2014	Defer Date: 24.07.2015
	Decision : In the light of written comments received from D/o C&PC vide their OM No.14010/14/2015-Ch-II dt. 23.4.2015, it was decided to call for following information from the firm: 1. Technical specifications and certificate of analysis (COA) for Dipentene (Mixture of Monocylic Terpenes) to be exported along with copy of export order. 2. Printed authentic technical literature/certified quantity of raw-materials required for the manufacture of Dipentene by NCL Pune. 3. Details of By-products obtained during the manufacturing process along with their quantity & value. 4. Details of production of Dipentene in the year 2013-14 and 2014-15 and corresponding consumption of Gum turpentine Oil duly certified by CA. 5. Any other relevant information.			

88	**Case No.:18/8/82-ALC4/2014**	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	Approved
	HQ File :01/82/050/00682/AM15/	RLA File :09/24/040/00176/AM15/	Lic.No/Date:0910060577 04.07.2014	
	Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide O.M.No.35011/35/2015-PI (Norms) dt. 29.5.2015 as per details given below or as applied by the firm whichever is lower:-			

Export product	Qty	Import items	Qty
MEBEVERINE HCL	1 kg	Methyl-2-Chloro Propionate	0.66
		Dichloromethane	0.53
		Methanol	0.45

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		1,4-Dibromo Butane	0.57
		4-Methoxy Benzaldehyde	0.733
		Sodium Metal	0.30
		Toluene	0.57

RA may take further action accordingly.

89	**Case No.:64/10/82-ALC4/2014**	Party Name:SATYAJIT CHEMICALS PVT.LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	
	HQ File :01/82/050/00978/AM15/	RLA File :03/95/040/00303/AM15/	Lic.No/Date:0310786462 07.07.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

90	**Case No.:28/10/82-ALC4/2014**	Party Name:GLOCHEM INDUSTRIES LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/00942/AM15/	RLA File :09/24/040/00143/AM15/	Lic.No/Date:0910060609 08.07.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

91	**Case No.:62/10/82-ALC4/2014**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/00976/AM15/	RLA File :03/95/040/00271/AM15/	Lic.No/Date:0310786523 08.07.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

92	**Case No.:44/15/82-ALC4/2014**	Party Name:HETERO LABS LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01331/AM15/	RLA File :09/24/040/00192/AM15/	Lic.No/Date:0910060635 09.07.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

93	**Case No.:64/9/82-ALC4/2014**	Party Name:IPCA LABORATORIES LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	Approved
	HQ File :01/82/050/00861/AM15/	RLA File :03/94/040/00199/AM15/	Lic.No/Date:0310786631 09.07.2014	
	Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide O.M.No35011/578/2014-PI (Norms) dt. 5.5.2015 as per details given below or as applied by the firm whichever is lower:-			

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Export product	Qty	Import item	Qty. Kg/kg
ETHISTERONE	1kg	4-Androstene-3, 17-Dione (AD) (or) Androst-4-ene-3,17 Dione (4 AD)	1.03

RA may take further action accordingly.

94	**Case No.:50/18/82-ALC4/2014**	Party Name:SRINI PHARMACEUTICALS LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	Approved
	HQ File :01/82/050/01416/AM15/	RLA File :09/24/040/00189/AM15/	Lic.No/Date:0910060646 10.07.2014	

Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide I.D.No35011/464/2013-PI (Norms) dt. 21.10.2013 as per details given below or as applied by the firm whichever is lower:-

Export product	Qty.	Import items	Qty.kg./kg
Tadalafil	1kg	(1R,3R)-1,2,3,4 TETRAHYDRO-2-CHLORO ACETYL-1(3,4-METHYLENEDIOXY PHENYL)-9H-PYRIDO[3,4-B]-INDOLE-3-CARBOXYLATE (TAD-40)	1.65

RA may take further action accordingly.

95	**Case No.:200/6/82-ALC4/2014**	Party Name:PANACEA BIOTEC LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	
	HQ File :01/82/050/00602/AM15/	RLA File :05/24/040/00168/AM15/	Lic.No/Date:0510389734 16.07.2014	Defer Date: 24.07.2015

Decision : The committee decided to send copy of application to DBT and defer the case.

96	**Case No.:72/10/82-ALC4/2014**	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/00986/AM15/	RLA File :07/24/040/00112/AM15/	Lic.No/Date:0710105884 18.07.2014	Defer Date: 24.07.2015

Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals)

97	**Case No.:70/8/82-ALC4/2014**	Party Name:SHANPAR INDUSTRIES PVT. LTD.	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/00734/AM15/	RLA File :34/24/040/00097/AM15/	Lic.No/Date:3410040385 21.07.2014	Defer Date: 24.07.2015

Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).

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98	**Case No.:25/9/82-ALC4/2014**	Party Name:DIVIS PHARMACEUTICALS PRIVATE LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	
	HQ File :01/82/050/00822/AM15/	RLA File :09/24/040/00194/AM15/	Lic.No/Date:0910060700 22.07.2014	

Decision The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide I.D.No35011/82/2015-PI (Norms) dt. 25.6.2015 as per details given below or as applied by the firm whichever is lower:

Export product	Qty	Import items	Qty.kg./kg
Alpha-(2-Methyl Amine) Ethyl Benzene methanol	1kg	Benzaldehyde	1.72
		Iso Propyl Alcohol	0.78
		Palladium	0.002
		Paraformaldehyde	0.40
		Acetophenone	1.63
		Sodium Boro Hydride	0.11

RA may take further action accordingly.

99	**Case No.:25/15/82-ALC4/2014**	Party Name:SHIVAM OILS & PROTEINS INDUSTRY,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/01312/AM15/	RLA File :56/24/040/00019/AM15/	Lic.No/Date:5610004338 22.07.2014	Defer Date: 24.07.2015

Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).

100	**Case No.:71/8/82-ALC4/2014**	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00735/AM15/	RLA File :34/24/040/00099/AM15/	Lic.No/Date:3410040394 23.07.2014	Defer Date: 24.07.2015

Decision : In the light of written comments received from D/o Pharmaceuticals vide their OM No35011/566/2014-PI(Norms) dt.25.2.2015, it was decided to call for following information from the firm:-

Copy of master Batch formula for each strengths of export product duly certified by their Q.C. in charge, showing net content of APIs and each of the excipients used and applied for import.

101	**Case No.:48/9/82-ALC4/2014**	Party Name:ALCHYMARS ICM SM PRIVATE LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	Approved
	HQ File :01/82/050/00845/AM15/	RLA File :04/24/040/00062/AM15/	Lic.No/Date:0410159110 28.07.2014	

Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide O.M..No35011/649/2014-PI (Norms) dt. May 2015 as per

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details given below or as applied by the firm whichever is lower:-

Export product	Qty.	Import items	Qty.kg/kg
CLINDAMYCIN HYDROCHLORIDE ACTIVE PHARMACEUTICAL INGREDIENT	1kg	LINCOMYCIN HYDROCHLORIDE	1.222 BOU/kg

RA may take further action accordingly.

102	**Case No.:66/8/82-ALC4/2014**	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00730/AM15/	RLA File :05/24/040/00205/AM15/	Lic.No/Date:0510390158 06.08.2014	Defer Date: 24.07.2015
	Decision : The committee noted that information had been called for from the vide in its meeting No.02/82 dated 29.4.2015 but no reply received from the firm so far. The Committee decided to remind the firm to submit the requisite information within a period of 2 weeks failing which case will be decided on the basis of available information.			

103	**Case No.:21/9/82-ALC4/2014**	Party Name:PI INDUSTRIES LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00818/AM15/	RLA File :13/24/040/00020/AM15/	Lic.No/Date:1310047575 12.08.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

104	**Case No.:18/15/82-ALC4/2014**	Party Name:SHASUN PHARMACEUTICALS LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/01305/AM15/	RLA File :04/24/040/00127/AM15/	Lic.No/Date:0410159222 13.08.2014	Defer Date: 24.07.2015
	Decision It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

105	**Case No.:227/13/82-ALC4/2014**	Party Name:CROWN CHEMICALS PVT.LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	Approved
	HQ File :01/82/050/01230/AM15/	RLA File :03/94/040/00458/AM15/	Lic.No/Date:0310788329 25.08.2014	

Decision: Committee considered the case as per agenda and in the light of earlier decision taken by NC in its 6/82 meeting dated 29.08.2014, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Piperonal Min. Purity 98%	1 kg	1.	Catechol (Min. Purity 99%)	0.862 kg
		2.	Dichloromethane (Min. Purity 99%)	0.703 kg

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		3.	Dimethylsulfoxide (Min. Purity 99%)	0.875 kg
		4.	Hexamine (Min. Purity 96%)	1.000 kg
		5.	Toluene (Min. Purity 97%)	0.430 kg
		6.	Isopropyl Alcohol (Min. Purity 99%)	0.220 kg

RA may take appropriate action as per the decision of Norms Committee.

106	**Case No.:228/13/82-ALC4/2014**	Party Name:CROWN CHEMICALS PVT.LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	Approved
	HQ File :01/82/050/01231/AM15/	RLA File :03/94/040/00456/AM15/	Lic.No/Date:0310788328 25.08.2014	Defer Date:

Decision: Committee considered the case as per agenda and in the light of earlier decision taken by NC in its 6/82 meeting dated 29.08.2014, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Piperonal Min. Purity 98%	1 kg	1.	Catechol (Min. Purity 99%)	0.862 kg
		2.	Dichloromethane (Min. Purity 99%)	0.703 kg
		3.	Dimethylsulfoxide (Min. Purity 99%)	0.875 kg
		4.	Hexamine (Min. Purity 96%)	1.000 kg
		5.	Toluene (Min. Purity 97%)	0.430 kg
		6.	Isopropyl Alcohol (Min. Purity 99%)	0.220 kg

RA may take appropriate action as per the decision of Norms Committee.

107	**Case No.:17/15/82-ALC4/2014**	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/01304/AM15/	RLA File :03/95/040/00428/AM15/	Lic.No/Date:0310788314 25.08.2014	Defer Date: 24.07.2015

Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).

108	**Case No.:254/13/82-ALC4/2014**	Party Name:SEQUENT SCIENTIFIC LTD	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/01257/AM15/	RLA File :03/95/040/00459/AM15/	Lic.No/Date:0310788513 28.08.2014	Defer Date: 24.07.2015

Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.

निर्मल कुमार/NIRMAL KUMAR
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Directorate General of Foreign Trade
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उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

109	**Case No.:217/13/82-ALC4/2014**	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/01220/AM15/	RLA File :03/94/040/00494/AM15/	Lic.No/Date:0310788620 02.09.2014	Defer Date: 24.07.2015
	Decision : In the light of written comments received from D/o Pharmaceuticals vide their OM No35011/633/2014-PI(Norms) dt.10.4.2015, the Committee has observed discrepancies in the quantities of various inputs applied for import and the certificate about past production of various export products and corresponding consumption of different inputs. It was decided to seek clarification/confirmation from the firm that the CA certified consumption /production data enclosed with the application has correct figures.			

110	**Case No.:55/15/82-ALC4/2014**	Party Name:COVALENT LABORATORIES PRIVATE LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/01342/AM15/	RLA File :09/24/040/00274/AM15/	Lic.No/Date:0910060921 05.09.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

111	**Case No.:45/15/82-ALC4/2014**	Party Name:GLAND PHARMA LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/01332/AM15/	RLA File :09/24/040/00305/AM15/	Lic.No/Date:0910060957 12.09.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

112	**Case No.:4/8/82-ALC4/2014**	Party Name:HONOUR LAB LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00668/AM15/	RLA File :09/24/040/00318/AM15/	Lic.No/Date:0910060963 12.09.2014	Defer Date: 24.07.2015
	Decision : In the light of written comments received from D/o Pharmaceuticals vide their OM No35011/37/2014-PI(Norms) dt.00.06.2015, it was decided to call for following information from the firm:- 1. Specific use of Lithium metal and n-Butyl chloride is not given in the process/Reactions. However, these are consumed in the process may be explained. 2. Past production vis-a-vis actual consumption of all imported inputs duly certified by Central Excise Authorities.			

113	**Case No.:6/8/82-ALC4/2014**	Party Name:HONOUR LAB LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**

निर्मल कुमार / NIRMAL KUMAR
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Dy. Director General of Foreign Trade
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Udyog Bhawan, New Delhi

	HQ File :01/82/050/00670/AM15/	RLA File :09/24/040/00314/AM15/	Lic.No/Date:0910060964 12.09.2014	Defer Date: 24.07.2015
	Decision : In the light of written comments received from D/o Pharmaceuticals vide their OM No35011/664/2014-PI(Norms) dt.20.5.2015, it was decided to call for production/consumption certificate from the firm duly certified by Central Excise Authorities.			

114	**Case No.:8/8/82-ALC4/2014**	Party Name:HONOUR LAB LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/00672/AM15/	RLA File :09/24/040/00315/AM15/	Lic.No/Date:0910060966 12.09.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

115	**Case No.:115/18/82-ALC4/2014**	Party Name:ADCOCK INGRAM LTD,	Meet No/Date:4/82-ALC4/2015 12.06.2015	Approved
	HQ File :01/82/050/01481/AM15/	RLA File :07/24/040/00207/AM15/	Lic.No/Date:0710106682 16.09.2014	Defer Date:

Decision : : In the light of earlier decision taken in meeting no. 3/82 dated 08.05.2014, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Paracetamol 450mg + Codeine Phosphate 10mg+ Caffeine 45mg + Doxylamine Succinate 5mg Tablets	1 million tablets	1.	Doxylamine Succinate USP/Ph. Eur Grade	5.10 kg
		2.	Codiene Phosphate BP/EP/USP/PH.EUR	10.2 kg
		3.	Colour Yellow 14037 1H	2.43 kg
		4.	Colour Quinoline Yellow WS (spectracol)	4.56 kg

RA concerned may take necessary action accordingly.

116	**Case No.:12/15/82-ALC4/2014**	Party Name:JINDAL DRUGS LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01299/AM15/	RLA File :03/94/040/00460/AM15/	Lic.No/Date:0310789265 16.09.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals)			

117	**Case No.:13/8/82-ALC4/2014**	Party Name:HETERO LABS LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/00677/AM15/	RLA File :09/24/040/00324/AM15/	Lic.No/Date:0910060989 17.09.2014	Defer Date: 24.07.2015

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Udyog Bhawan, New Delhi

	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

118	**Case No.:38/15/82-ALC4/2014**	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01325/AM15/	RLA File :09/24/040/00250/AM15/	Lic.No/Date:0910060988 17.09.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

119	**Case No.:125/8/82-ALC4/2014**	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/00789/AM15/	RLA File :09/24/040/00345/AM15/	Lic.No/Date:0910061000 19.09.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

120	**Case No.:9/15/82-ALC4/2014**	Party Name:VIRCHOW BIOTECH PV T LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01296/AM15/	RLA File :09/24/040/00327/AM15/	Lic.No/Date:0910061001 19.09.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Biotechnology.			

121	**Case No.:60/15/82-ALC4/2014**	Party Name:CLEAN SCIENCE AND TECHNOLOGY PVT.LTD.	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01347/AM15/	RLA File :31/83/040/00136/AM15/	Lic.No/Date:3110064915 22.09.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

122	**Case No.:127/8/82-ALC4/2014**	Party Name:HETERO LABS LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/00791/AM15/	RLA File :09/24/040/00339/AM15/	Lic.No/Date:0910061002 22.09.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

123	**Case No.:128/8/82-ALC4/2014**	Party Name:HETERO LABS LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/00792/AM15/	RLA File :09/24/040/00341/AM15/	Lic.No/Date:0910061003 22.09.2014	Defer Date: 24.07.2015

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Udyog Bhawan, New Delhi

	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

124	**Case No.:129/8/82-ALC4/2014**	Party Name:HETERO LABS LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/00793/AM15/	RLA File :09/24/040/00338/AM15/	Lic.No/Date:0910061004 22.09.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

125	**Case No.:130/8/82-ALC4/2014**	Party Name:HETERO LABS LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/00794/AM15/	RLA File :09/24/040/00332/AM15/	Lic.No/Date:0910061005 22.09.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

126	**Case No.:9/2/82-ALC4/2015**	Party Name:JUBILANT GENERICS LTD	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/00024/AM16/	RLA File :05/23/040/00261/AM15/	Lic.No/Date:0510391358 26.09.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

127	**Case No.:29/18/82-ALC4/2014**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01395/AM15/	RLA File :03/94/040/00596/AM15/	Lic.No/Date:0310789917 01.10.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

128	**Case No.:87/4/82-ALC4/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00126/AM16/	RLA File :17/24/040/00088/AM15/	Lic.No/Date:1710005934 08.10.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

129	**Case No.:162/13/82-ALC4/2014**	Party Name:M.J. BIOPHARM PVT. LTD.	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01165/AM15/	RLA File :03/95/040/00549/AM15/	Lic.No/Date:0310790039 09.10.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

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130	**Case No.:46/15/82-ALC4/2014**	Party Name:PORUS LABORATORIES PVT LTD	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01333/AM15/	RLA File :09/24/040/00372/AM15/	Lic.No/Date:0910061072 09.10.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (chemicals).			

131	**Case No.:113/9/82-ALC4/2014**	Party Name:ASTRIX LABORATORIES LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/00910/AM15/	RLA File :09/24/040/00370/AM15/	Lic.No/Date:0910061093 15.10.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

132	**Case No.:42/15/82-ALC4/2014**	Party Name:PVS AGRO VET	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01329/AM15/	RLA File :09/24/040/00246/AM15/	Lic.No/Date:0910061105 16.10.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

133	**Case No.:13/15/82-ALC4/2014**	Party Name:VINS BIOPRODUCTS LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01300/AM15/	RLA File :09/24/040/00290/AM15/	Lic.No/Date:0910061111 16.10.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Biotechnology.			

134	**Case No.:7/15/82-ALC4/2014**	Party Name:NATCO PHARMA LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01294/AM15/	RLA File :09/24/040/00385/AM15/	Lic.No/Date:0910061114 17.10.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

135	**Case No.:58/15/82-ALC4/2014**	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01345/AM15/	RLA File :09/24/040/00392/AM15/	Lic.No/Date:0910061113 17.10.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

136	**Case No.:152/13/82-ALC4/2014**	Party Name:INDOCO REMEDIES LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01155/AM15/	RLA File :03/94/040/00692/AM15/	Lic.No/Date:0310790392 20.10.2014	Defer Date: 24.07.2015

निर्मल कुमार/NIRMAL KUMAR
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Udyog Bhawan, New Delhi

	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

137	**Case No.:78/10/82-ALC4/2014**	Party Name:HETERO LABS LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00992/AM15/	RLA File :09/24/040/00393/AM15/	Lic.No/Date:0910061130 22.10.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

138	**Case No.:79/10/82-ALC4/2014**	Party Name:HETERO LABS LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00993/AM15/	RLA File :09/24/040/00391/AM15/	Lic.No/Date:0910061131 22.10.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

139	**Case No.:80/10/82-ALC4/2014**	Party Name:HETERO LABS LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00994/AM15/	RLA File :09/24/040/00394/AM15/	Lic.No/Date:0910061132 22.10.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

140	**Case No.:81/10/82-ALC4/2014**	Party Name:HONOUR LAB LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00995/AM15/	RLA File :09/24/040/00407/AM15/	Lic.No/Date:0910061133 22.10.2014	Defer Date: 24.07.2015
	Decision : In the light of written comments received from D/o Pharmaceuticals vide their OM No35011/664/2014-PI(Norms) dt.20.5.2015, it was decided to call for production/consumption certificate from the firm duly certified by Central Excise Authorities.			

141	**Case No.:36/18/82-ALC4/2014**	Party Name:APEX PHARMA,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/01402/AM15/	RLA File :03/94/040/00551/AM15/	Lic.No/Date:0310790531 27.10.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

142	**Case No.:84/10/82-ALC4/2014**	Party Name:HETERO DRUGS LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00998/AM15/	RLA File :09/24/040/00400/AM15/	Lic.No/Date:0910061140 27.10.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

143	**Case No.:64/15/82-ALC4/2014**	Party Name:HPL ADDITIVES	Meet No/Date:4/82-	Approved

	LIMITED(FORMERLY KNOWN HIGH POLYMER	ALC4/2015 12.06.2015	
HQ File :01/82/050/01351/AM15/	RLA File :05/23/040/00305/AM15/	Lic.No/Date:0510391738 27.10.2014	

Decision : The committee decided to ratify the norms based on the recommendation of Department of C&PC vide U.O.No.14010/7/2011-Ch-II dt. 29.5.2015 as per details given below or as applied by the firm whichever is lower:-

Export product	Qty	Import items	Qty
Azodicarbonamide	1kg	Hydrazine Hydrate(100%)	0.548 kg
		Technical Grade Urea	1.316 kg

RA may take further action accordingly.

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Case No.:37/18/82-ALC4/2014	Party Name:CROWN CHEMICALS PVT.LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	
HQ File :01/82/050/01403/AM15/	RLA File :03/94/040/00679/AM15/	Lic.No/Date:0310790590 29.10.2014	Defer Date: 24.07.2015

Decision : Committee considered the case as per agenda and in the light of earlier decision taken by NC in its 6/82 meeting dated 29.08.2014, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Piperonal Min. Purity 98%	1 kg	1.	Catechol (Min. Purity 99%)	0.862 kg
		2.	Dichloromethane (Min. Purity 99%)	0.703 kg
		3.	Dimethylsulfoxide (Min. Purity 99%)	0.875 kg
		4.	Hexamine (Min. Purity 96%)	1.000 kg
		5.	Toluene (Min. Purity 97%)	0.430 kg
		6.	Isopropyl Alcohol (Min. Purity 99%)	0.220 kg

RA may take appropriate action as per the decision of Norms Committee.

145

Case No.:38/18/82-ALC4/2014	Party Name:CROWN CHEMICALS PVT.LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	
HQ File :01/82/050/01404/AM15/	RLA File :03/94/040/00678/AM15/	Lic.No/Date:0310790589 29.10.2014	Defer Date: 24.07.2015

Decision : Committee considered the case as per agenda and in the light of earlier decision taken by NC in its 6/82 meeting dated 29.08.2014, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Piperonal Min. Purity 98%	1 kg	1.	Catechol (Min. Purity 99%)	0.862 kg

		2.	Dichloromethane (Min. Purity 99%)	0.703 kg
		3.	Dimethylsulfoxide (Min. Purity 99%)	0.875 kg
		4.	Hexamine (Min. Purity 96%)	1.000 kg
		5.	Toluene (Min. Purity 97%)	0.430 kg
		6.	Isopropyl Alcohol (Min. Purity 99%)	0.220 kg

RA may take appropriate action as per the decision of Norms Committee.

146	**Case No.:141/13/82-ALC4/2014**	Party Name:YASHASHVI RASAYAN PVT.LTD	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/01144/AM15/	RLA File :52/24/040/00040/AM15/	Lic.No/Date:5210041283 29.10.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

147	**Case No.:70/18/82-ALC4/2014**	Party Name:GLENMARK GENERICS LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/01436/AM15/	RLA File :03/94/040/00557/AM15/	Lic.No/Date:0310790636 30.10.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals			

148	**Case No.:86/10/82-ALC4/2014**	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/01000/AM15/	RLA File :34/24/040/00194/AM15/	Lic.No/Date:3410040644 30.10.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

149	**Case No.:6/15/82-ALC4/2014**	Party Name:SMILAX LABORATORIES LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01293/AM15/	RLA File :09/24/040/00378/AM15/	Lic.No/Date:0910061161 30.10.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals			

150	**Case No.:57/15/82-ALC4/2014**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/01344/AM15/	RLA File :09/24/040/00410/AM15/	Lic.No/Date:0910061154 30.10.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

151	**Case No.:45/18/82-ALC4/2014**	Party Name:BAYER VAPI PVT.LTD.	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/01411/AM15/	RLA File :03/94/040/00697/AM15/	Lic.No/Date:0310790673 31.10.2014	Defer Date: 24.07.2015
	Decision : The representative ofD/o C&PC(Chemicals) vide their letter No. 15022/1/2015-Ch-II dt. 16.06.2015 has informed that following information have been called from the firm and reply is awaited:- Details of production of NA-CMTS in the year 2014-15 and 2015-16 and corresponding consumption of raw-materials duly certified by CA. 1. The basis of applied quantity of raw-materials for the manufacture of NA-CMTS. 2. Any other relevant information. Accordingly, the Committee has decided to remind the firm to submit the above information immediately.			

152	**Case No.:31/15/82-ALC4/2014**	Party Name:BELCO PHARMA	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/01318/AM15/	RLA File :05/23/040/00337/AM15/	Lic.No/Date:0510391872 07.11.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals			

153	**Case No.:49/15/82-ALC4/2014**	Party Name:EYTAN LABS LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/01336/AM15/	RLA File :09/24/040/00413/AM15/	Lic.No/Date:0910061189 07.11.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals			

154	**Case No.:23/15/82-ALC4/2014**	Party Name:VENUS REMEDIES LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/01310/AM15/	RLA File :22/24/040/00065/AM15/	Lic.No/Date:2210015115 07.11.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals			

155	**Case No.:76/18/82-ALC4/2014**	Party Name:GLENMARK GENERICS LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/01442/AM15/	RLA File :03/94/040/00734/AM15/	Lic.No/Date:0310790871 10.11.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

156	**Case No.:81/18/82-ALC4/2014**	Party Name:R L FINE CHEM	Meet No/Date:4/82-	**Status:**

		.	ALC4/2015 12.06.2015	**Deferred**
	HQ File :01/82/050/01447/AM15/	RLA File :07/24/040/00270/AM15/	Lic.No/Date:0710106924 10.11.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals			

157	**Case No.:19/15/82-ALC4/2014**	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01306/AM15/	RLA File :04/24/040/00206/AM15/	Lic.No/Date:0410159706 11.11.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals			

158	**Case No.:20/15/82-ALC4/2014**	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01307/AM15/	RLA File :04/24/040/00207/AM15/	Lic.No/Date:0410159705 11.11.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals			

159	**Case No.:61/18/82-ALC4/2014**	Party Name:TATVA CHINTAN PHARMA CHEM PVT LTD	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01427/AM15/	RLA File :34/24/040/00198/AM15/	Lic.No/Date:3410040676 11.11.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

160	**Case No.:41/18/82-ALC4/2014**	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	Approved
	HQ File :01/82/050/01407/AM15/	RLA File :03/94/040/00747/AM15/	Lic.No/Date:0310790960 12.11.2014	

Decision : The committee decided to ratify the norms based on the recommendation of Department of C&PC vide U.O.No.14010/67/2011-Ch-II dt. 22.6.2015 as per details given below or as applied by the firm whichever is lower:-

Export product	Qty.	Import item	Qty.
EDTA Ferric Ammonium Liquid	1kg	Ethylene Diamine Tetra Acetic Acid (EDTA)	0.460 kg

RA may take further action accordingly.

161	**Case No.:100/4/82-ALC4/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File	RLA File	Lic.No/Date:1710005978	Defer Date:

निर्मल कुमार
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Department of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

	:01/82/050/00139/AM16/	:17/24/040/00125/AM15/	12.11.2014	24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

162	**Case No.:98/18/82-ALC4/2014**	Party Name:KARNATAKA ANTIBIOTICS & PHARMACEUTICALS LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01464/AM15/	RLA File :07/24/040/00272/AM15/	Lic.No/Date:0710106948 12.11.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals			

163	**Case No.:77/18/82-ALC4/2014**	Party Name:LAKELAND CHEMICALS (INDIA) LTD.	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01443/AM15/	RLA File :03/95/040/00629/AM14/	Lic.No/Date:0310790966 12.11.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals)			

164	**Case No.:24/15/82-ALC4/2014**	Party Name:SHIVAM OILS & PROTEINS INDUSTRY,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01311/AM15/	RLA File :56/24/040/00046/AM15/	Lic.No/Date:5610004468 12.11.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals)			

165	**Case No.:46/18/82-ALC4/2014**	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	Approved
	HQ File :01/82/050/01412/AM15/	RLA File :03/94/040/00748/AM15/	Lic.No/Date:0310791014 13.11.2014	

Decision : The committee decided to ratify the norms based on the recommendation of Department of C&PC vide U.O.No.14010/67/2011-Ch-II dt. 22.6.2015 as per details given below or as applied by the firm whichever is lower:-

Export product	Qty.	Import item	Qty.
EDTA DIAMMONIUM POWDER	1kg	Ethylene Diamine Tetra Acetic Acid (EDTA)	0.825 kg

RA may take further action accordingly.

166	**Case No.:65/18/82-ALC4/2014**	Party Name:DEEPAK NITRITE LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01431/AM15/	RLA File :34/24/040/00199/AM15/	Lic.No/Date:3410040677 13.11.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

निर्मल कुमार/Nirmal Kumar
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Department of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

167	**Case No.:72/18/82-ALC4/2014**	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01438/AM15/	RLA File :03/94/040/00773/AM15/	Lic.No/Date:0310791044 13.11.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals			

168	**Case No.:42/18/82-ALC4/2014**	Party Name:LAKELAND CHEMICALS (INDIA) LTD.	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01408/AM15/	RLA File :03/95/040/00628/AM14/	Lic.No/Date:0310791049 13.11.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals)			

169	**Case No.:56/18/82-ALC4/2014**	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01422/AM15/	RLA File :04/24/040/00071/AM15/	Lic.No/Date:0410159730 13.11.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals			

170	**Case No.:14/15/82-ALC4/2014**	Party Name:STERICON PHARMA PVT.LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01301/AM15/	RLA File :07/24/040/00274/AM15/	Lic.No/Date:0710106972 13.11.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals			

171	**Case No.:56/15/82-ALC4/2014**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01343/AM15/	RLA File :09/24/040/00431/AM15/	Lic.No/Date:0910061223 13.11.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

172	**Case No.:65/15/82-ALC4/2014**	Party Name:ABEERS PHARMACEUTICALS PVT LTD	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01352/AM15/	RLA File :05/23/040/00360/AM15/	Lic.No/Date:0510392011 14.11.2014	Defer Date: 24.07.2015
	Decision : Information had been called for from the firm in NC meeting No.02/82 dt. 29.4.2015 and reply is awaited. Accordingly, it was decided to defer the case.			

173	**Case No.:119/13/82-ALC4/2014**	Party Name:JUBILANT GENERICS LTD	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File	RLA File	Lic.No/Date:0510392008	Defer Date:

Dy. Director General of Foreign Tra
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Tra
वाणिज्य विभाग/Department of Comme
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delh

	:01/82/050/01122/AM15/	:05/23/040/00304/AM15/	14.11.2014	24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals			

174	**Case No.:62/15/82-ALC4/2014**	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01349/AM15/	RLA File :09/24/040/00438/AM15/	Lic.No/Date:0910061248 17.11.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals			

175	**Case No.:59/15/82-ALC4/2014**	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01346/AM15/	RLA File :04/24/040/00216/AM15/	Lic.No/Date:0410159756 17.11.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals			

176	**Case No.:39/15/82-ALC4/2014**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01326/AM15/	RLA File :09/24/040/00379/AM15/	Lic.No/Date:0910061255 17.11.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals			

177	**Case No.:41/15/82-ALC4/2014**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01328/AM15/	RLA File :09/24/040/00235/AM15/	Lic.No/Date:0910061256 17.11.2014	Defer Date: 24.07.2015
	Decision : : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

178	**Case No.:20/18/82-ALC4/2014**	Party Name:CROWN CHEMICALS PVT.LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	Approved
	HQ File :01/82/050/01386/AM15/	RLA File :03/94/040/00782/AM15/	Lic.No/Date:0310791202 18.11.2014	Defer Date:

Decision : Committee considered the case as per agenda and in the light of earlier decision taken by NC in its 6/82 meeting dated 29.08.2014, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	*Exp. Qty.*	*Sl.No.*	*Import items*	*Qty. allowed*
Piperonal Min. Purity 98%	*1 kg*	*1.*	*Catechol (Min. Purity 99%)*	*0.862 kg*
		2.	*Dichloromethane (Min. Purity 99%)*	*0.703 kg*
		3.	*Dimethylsulfoxide (Min. Purity 99%)*	*0.875 kg*
		4.	*Hexamine (Min. Purity 96%)*	*1.000 kg*

निर्मल कुमार
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Department of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

		5.	*Toluene (Min. Purity 97%)*	*0.430 kg*
		6.	*Isopropyl Alcohol (Min. Purity 99%)*	*0.220 kg*

RA may take appropriate action as per the decision of Norms Committee.

179	**Case No.:21/18/82-ALC4/2014**	Party Name:CROWN CHEMICALS PVT.LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	Approved
	HQ File :01/82/050/01387/AM15/	RLA File :03/94/040/00781/AM15/	Lic.No/Date:0310791201 18.11.2014	Defer Date:

Decision : Committee considered the case as per agenda and in the light of earlier decision taken by NC in its 6/82 meeting dated 29.08.2014, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	*Exp. Qty.*	*Sl.No.*	*Import items*	*Qty. allowed*
Piperonal Min. Purity 98%	*1 kg*	*1.*	*Catechol (Min. Purity 99%)*	*0.862 kg*
		2.	*Dichloromethane (Min. Purity 99%)*	*0.703 kg*
		3.	*Dimethylsulfoxide (Min. Purity 99%)*	*0.875 kg*
		4.	*Hexamine (Min. Purity 96%)*	*1.000 kg*
		5.	*Toluene (Min. Purity 97%)*	*0.430 kg*
		6.	*Isopropyl Alcohol (Min. Purity 99%)*	*0.220 kg*

RA may take appropriate action as per the decision of Norms Committee.

180	**Case No.:8/15/82-ALC4/2014**	Party Name:NATCO PHARMA LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01295/AM15/	RLA File :09/24/040/00447/AM15/	Lic.No/Date:0910061260 18.11.2014	Defer Date: 24.07.2015

Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals

181	**Case No.:24/18/82-ALC4/2014**	Party Name:SUSHANT INDUSTRIES	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01390/AM15/	RLA File :03/95/040/00672/AM15/	Lic.No/Date:0310791170 18.11.2014	Defer Date: 24.07.2015

Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals

182	**Case No.:50/15/82-ALC4/2014**	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01337/AM15/	RLA File :09/24/040/00448/AM15/	Lic.No/Date:0910061263 18.11.2014	Defer Date: 24.07.2015

Decision : It was decided to defer the case for want of comments of D/o C&PC ((Pharmaceuticals)

183	**Case No.:23/18/82-ALC4/2014**	Party Name:LAKELAND	Meet No/Date:4/82-	**Status:**

निर्मल कुमार/NIRMAL KUMAR
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Department of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

		CHEMICALS (INDIA) LTD.	ALC4/2015 12.06.2015	**Deferred**
	HQ File :01/82/050/01389/AM15/	RLA File :03/95/040/00697/AM14/	Lic.No/Date:0310791253 20.11.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals)			

184	**Case No.:110/18/82-ALC4/2014**	Party Name:MEDREICH LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01476/AM15/	RLA File :07/24/040/00305/AM15/	Lic.No/Date:0710107025 20.11.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals			

185	**Case No.:52/15/82-ALC4/2014**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01339/AM15/	RLA File :09/24/040/00408/AM15/	Lic.No/Date:0910061280 20.11.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals			

186	**Case No.:5/15/82-ALC4/2014**	Party Name:PVS LABORATORIES LTD	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01292/AM15/	RLA File :09/24/040/00333/AM15/	Lic.No/Date:0910061275 20.11.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals			

187	**Case No.:28/18/82-ALC4/2014**	Party Name:ALKYL AMINES CHEMICALS LTD	Meet No/Date:4/82-ALC4/2015 12.06.2015	Approved
	HQ File :01/82/050/01394/AM15/	RLA File :03/94/040/00686/AM15/	Lic.No/Date:0310791308 21.11.2014	

Decision : The committee decided to ratify the norms based on the recommendation of Department of C&PC vide U.O.No.14010/85/2012-Ch-II dt. 18.6.2015 as per details given below or as applied by the firm whichever is lower:-

Export product	Qty	Import item	Qty. Kg/kg
Acetonitrile	1kg	Acetic Acid	1.766kg

RA may take further action accordingly.

188	**Case No.:30/18/82-ALC4/2014**	Party Name:ALKYL AMINES CHEMICALS LTD	Meet No/Date:4/82-ALC4/2015 12.06.2015	Approved
	HQ File :01/82/050/01396/AM15/	RLA File :03/94/040/00704/AM15/	Lic.No/Date:0310791309 21.11.2014	

Decision : The committee decided to ratify the norms based on the recommendation of Department of C&PC vide U.O.No.14010/85/2012-Ch-II dt. 18.6.2015 as per details given below or as applied by the firm whichever is lower:-

निर्मल कुमार/NIRMAL KUMAR
उप महानिदेशक/Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Department of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Export product	Qty	Import item	Qty. Kg/kg
Acetonitrile	1kg	Acetic Acid	1.766kg

RA may take further action accordingly.

189	**Case No.:94/18/82-ALC4/2014**	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:4/82-ALC4/2015 12.06.2015	Approved
	HQ File :01/82/050/01460/AM15/	RLA File :34/24/040/00218/AM15/	Lic.No/Date:3410040705 21.11.2014	

Decision : The committee decided to ratify the norms based on the recommendation of Department of C&PC vide U.O.No.14010/58/2011-Ch-II dt. 17.6.2015 as per details given below or as applied by the firm whichever is lower:-

Export product	Qty	Import item	Qty. Kg/kg
Methyl Octine Carbonate	1kg	1-Octyne	0.834kg
		1-pentanol/N-Amyl alcohol	0.795 kg

RA may take further action accordingly.

190	**Case No.:34/18/82-ALC4/2014**	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01400/AM15/	RLA File :03/94/040/00803/AM15/	Lic.No/Date:0310791303 21.11.2014	Defer Date: 24.07.2015

Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals

191	**Case No.:59/18/82-ALC4/2014**	Party Name:HEMA PHARMACEUTICALS PVT. LTD.	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01425/AM15/	RLA File :34/24/040/00220/AM15/	Lic.No/Date:3410040708 21.11.2014	Defer Date: 24.07.2015

Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals

192	**Case No.:16/18/82-ALC4/2014**	Party Name:KAIRAV CHEMOFARBE INDUSTRIES LTD.	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01382/AM15/	RLA File :03/94/040/00789/AM15/	Lic.No/Date:0310791300 21.11.2014	Defer Date: 24.07.2015

Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).

193	**Case No.:93/18/82-ALC4/2014**	Party Name:GULBRANDSEN CHEMICALS PVT LTD	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01459/AM15/	RLA File :34/24/040/00225/AM15/	Lic.No/Date:3410040718 24.11.2014	Defer Date: 24.07.2015

Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).

निर्मल कुमार/NIRMAL KUMAR
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Department of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

194	**Case No.:19/18/82-ALC4/2014**	Party Name:INDOCO REMEDIES LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01385/AM15/	RLA File :03/94/040/00801/AM15/	Lic.No/Date:0310791351 24.11.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

195	**Case No.:74/18/82-ALC4/2014**	Party Name:ADESHWAR MEDITEX PVT. LTD	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01440/AM15/	RLA File :03/94/040/00814/AM15/	Lic.No/Date:0310791373 25.11.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o IPP.			

196	**Case No.:18/18/82-ALC4/2014**	Party Name:ANTHEA AROMATICS PVT.LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01384/AM15/	RLA File :03/94/040/00792/AM15/	Lic.No/Date:0310791374 25.11.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (chemicals).			

197	**Case No.:32/18/82-ALC4/2014**	Party Name:BDR PHARMACEUTICALS INTERNATIONAL PVT. LTD.	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01398/AM15/	RLA File :03/94/040/00784/AM15/	Lic.No/Date:0310791380 25.11.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals			

198	**Case No.:66/18/82-ALC4/2014**	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01432/AM15/	RLA File :03/94/040/00739/AM15/	Lic.No/Date:0310791375 25.11.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

199	**Case No.:53/18/82-ALC4/2014**	Party Name:CATAPHARMA CHEMICALS PVT. LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01419/AM15/	RLA File :31/83/040/00057/AM15/	Lic.No/Date:3110065095 25.11.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

200	**Case No.:15/2/82-ALC4/2015**	Party Name:SHALINA LABORATORIES PVT. LTD.	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/00030/AM16/	RLA File :03/95/040/00639/AM15/	Lic.No/Date:0310791416 25.11.2014	Defer Date: 24.07.2015

निर्मल कुमार
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Department of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals)

201	**Case No.:17/18/82-ALC4/2014**	Party Name:DANOPHARM CHEMICALS PRIVATE LTD.	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01383/AM15/	RLA File :03/94/040/00691/AM15/	Lic.No/Date:0310791453 26.11.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

202	**Case No.:15/15/82-ALC4/2014**	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01302/AM15/	RLA File :05/24/040/00385/AM15/	Lic.No/Date:0510392153 26.11.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals			

203	**Case No.:43/18/82-ALC4/2014**	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01409/AM15/	RLA File :03/95/040/00701/AM15/	Lic.No/Date:0310791419 26.11.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

204	**Case No.:103/18/82-ALC4/2014**	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01469/AM15/	RLA File :34/24/040/00197/AM15/	Lic.No/Date:3410040726 27.11.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

205	**Case No.:10/2/82-ALC4/2015**	Party Name:JUBILANT GENERICS LTD	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/00025/AM16/	RLA File :05/23/040/00211/AM15/	Lic.No/Date:0510392167 27.11.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals			

206	**Case No.:11/2/82-ALC4/2015**	Party Name:JUBILANT GENERICS LTD	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/00026/AM16/	RLA File :05/23/040/00370/AM15/	Lic.No/Date:0510392171 27.11.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals			

207	**Case No.:16/15/82-ALC4/2014**	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**

निर्मल कुमार/Nirmal Kumar
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Department of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

	HQ File :01/82/050/01303/AM15/	RLA File :05/24/040/00386/AM15/	Lic.No/Date:0510392199 27.11.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals			

208	**Case No.:11/15/82-ALC4/2014**	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01298/AM15/	RLA File :29/24/040/00008/AM15/	Lic.No/Date:2910025174 27.11.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

209	**Case No.:64/18/82-ALC4/2014**	Party Name:DEEPAK NITRITE LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01430/AM15/	RLA File :34/24/040/00227/AM15/	Lic.No/Date:3410040733 28.11.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

210	**Case No.:114/18/82-ALC4/2014**	Party Name:IND-SWIFT LABORATORIES LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01480/AM15/	RLA File :22/24/040/00073/AM15/	Lic.No/Date:2210015135 28.11.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals			

211	**Case No.:26/18/82-ALC4/2014**	Party Name:SADHANA NITRO CHEM LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01392/AM15/	RLA File :03/95/040/00714/AM15/	Lic.No/Date:0310791516 28.11.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

212	**Case No.:92/18/82-ALC4/2014**	Party Name:TATVA CHINTAN PHARMA CHEM PVT LTD	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01458/AM15/	RLA File :34/24/040/00224/AM15/	Lic.No/Date:3410040732 28.11.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

213	**Case No.:89/18/82-ALC4/2014**	Party Name:BALAJI AMINES LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01455/AM15/	RLA File :31/83/040/00191/AM15/	Lic.No/Date:3110065116 02.12.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

214	**Case No.:90/18/82-ALC4/2014**	Party Name:BALAJI AMINES	Meet No/Date:4/82-	**Status:**

निर्मल कुमार/NIRMAL KUMAR
उप महानिदेशक विदेश व्यापार
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विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Department of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

		LIMITED	ALC4/2015 12.06.2015	**Deferred**
	HQ File :01/82/050/01456/AM15/	RLA File :31/83/040/00190/AM15/	Lic.No/Date:3110065117 02.12.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

215	**Case No.:67/18/82-ALC4/2014**	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01433/AM15/	RLA File :03/94/040/00328/AM15/	Lic.No/Date:0310791619 02.12.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

216	**Case No.:60/18/82-ALC4/2014**	Party Name:DHANUKA LABORATORIES LTD.	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01426/AM15/	RLA File :05/23/040/00397/AM15/	Lic.No/Date:0510392257 02.12.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals			

217	**Case No.:15/18/82-ALC4/2014**	Party Name:CORAL LABORATORIES LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01381/AM15/	RLA File :03/94/040/00419/AM15/	Lic.No/Date:0310791656 03.12.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

218	**Case No.:87/18/82-ALC4/2014**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01453/AM15/	RLA File :03/95/040/00755/AM15/	Lic.No/Date:0310791744 05.12.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

219	**Case No.:62/18/82-ALC4/2014**	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01428/AM15/	RLA File :05/24/040/00409/AM15/	Lic.No/Date:0510392319 08.12.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

220	**Case No.:32/15/82-ALC4/2014**	Party Name:AMINES & PLASTICIZERS LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01319/AM15/	RLA File :03/94/040/00848/AM15/	Lic.No/Date:0310791849 09.12.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

निर्मल कुमार
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Department of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

221	**Case No.:80/18/82-ALC4/2014**	Party Name:JAGSONPAL PHARMACEUTICALS LTD.	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01446/AM15/	RLA File :05/23/040/00350/AM15/	Lic.No/Date:0510392349 09.12.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals Shashtri Bhavan.			

222	**Case No.:82/18/82-ALC4/2014**	Party Name:ABEERS PHARMACEUTICALS PVT LTD	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01448/AM15/	RLA File :05/23/040/00413/AM15/	Lic.No/Date:0510392368 10.12.2014	Defer Date: 24.07.2015
	Decision: Information had been call for from the firm in the NC meeting No.02/82 dt. 29.4.2015 and reply is awaited.			

223	**Case No.:101/4/82-ALC4/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00140/AM16/	RLA File :17/24/040/00144/AM15/	Lic.No/Date:1710005998 10.12.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

224	**Case No.:120/18/82-ALC4/2014**	Party Name:G.G.CHEMICALS & PHARMACEUTICALS PVT.LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01486/AM15/	RLA File :22/24/040/00077/AM15/	Lic.No/Date:2210015143 10.12.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals			

225	**Case No.:57/18/82-ALC4/2014**	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01423/AM15/	RLA File :05/24/040/00400/AM15/	Lic.No/Date:0510392365 10.12.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Petrochemicals).			

226	**Case No.:97/18/82-ALC4/2014**	Party Name:DYNAMIC SPECIALITY CHEMICALS LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01463/AM15/	RLA File :30/24/040/00041/AM15/	Lic.No/Date:3010103261 11.12.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

227	**Case No.:119/18/82-ALC4/2014**	Party Name:V.D.H. ORGANICS PVT. LTD	Meet No/Date:4/82-ALC4/2015	**Status: Deferred**

निर्मल कुमार/NIRMAL KUMAR
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
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Directorate General of Foreign Trade
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उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

			12.06.2015	
	HQ File :01/82/050/01485/AM15/	RLA File :05/24/040/00419/AM15/	Lic.No/Date:0510392414 15.12.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

228	**Case No.:102/18/82-ALC4/2014**	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01468/AM15/	RLA File :34/24/040/00247/AM15/	Lic.No/Date:3410040787 16.12.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals			

229	**Case No.:116/18/82-ALC4/2014**	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01482/AM15/	RLA File :08/24/040/00337/AM15/	Lic.No/Date:0810134056 16.12.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals			

230	**Case No.:118/18/82-ALC4/2014**	Party Name:H.J.AROCHEM PVT. LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01484/AM15/	RLA File :08/24/040/00341/AM15/	Lic.No/Date:0810134067 16.12.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

231	**Case No.:100/18/82-ALC4/2014**	Party Name:INDO PHYTO CHEMICALS PVT LTD	Meet No/Date:4/82-ALC4/2015 12.06.2015	Deferred Date 24.07.2015
	HQ File :01/82/050/01466/AM15/	RLA File :05/23/040/00417/AM15/	Lic.No/Date:0510392439 16.12.2014	
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

232	**Case No.:106/18/82-ALC4/2014**	Party Name:PANACEA BIOTEC LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01472/AM15/.	RLA File :05/24/040/00424/AM15/	Lic.No/Date:0510392443 16.12.2014	Defer Date: 24.07.2015
	Decision : It was decided to request the firm to mention the strength of Pertussis Bulk. The case was deferred for want above information.			

233	**Case No.:104/18/82-ALC4/2014**	Party Name:SHREE GANESH REMEDIES PVT.LTD.	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01470/AM15/	RLA File :34/24/040/00245/AM15/	Lic.No/Date:3410040803 17.12.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

उप महानिदेशक
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
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उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

234	**Case No.:2/18/82-ALC4/2014**	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01368/AM15/	RLA File :29/24/040/00009/AM15/	Lic.No/Date:2910025185 17.12.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

235	**Case No.:1/15/82-ALC4/2014**	Party Name:AUCTUS PHARMA LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01288/AM15/	RLA File :09/24/040/00490/AM15/	Lic.No/Date:0910061407 18.12.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

236	**Case No.:88/18/82-ALC4/2014**	Party Name:METROPOLITAN EXIMCHEM LTD.	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01454/AM15/	RLA File :03/95/040/00776/AM15/	Lic.No/Date:0310792133 18.12.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

237	**Case No.:69/18/82-ALC4/2014**	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01435/AM15/	RLA File :03/95/040/00649/AM15/	Lic.No/Date:0310792132 18.12.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

238	**Case No.:108/18/82-ALC4/2014**	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01474/AM15/	RLA File :05/23/040/00404/AM15/	Lic.No/Date:0510392521 19.12.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

239	**Case No.:2/15/82-ALC4/2014**	Party Name:HETERO LABS LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01289/AM15/	RLA File :09/24/040/00545/AM15/	Lic.No/Date:0910061443 23.12.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

240	**Case No.:105/18/82-ALC4/2014**	Party Name:KLJ PLASTICIZERS LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01471/AM15/	RLA File :05/23/040/00436/AM15/	Lic.No/Date:0510392586 26.12.2014	Defer Date: 24.07.2015

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	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).

241	**Case No.:101/18/82-ALC4/2014**	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01467/AM15/	RLA File :05/24/040/00439/AM15/	Lic.No/Date:0510392597 26.12.2014	Defer Date: 24.07.2015
	It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

242	**Case No.:91/18/82-ALC4/2014**	Party Name:ALCHEM INTERNATIONAL LTD.	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01457/AM15/	RLA File :05/23/040/00449/AM15/	Lic.No/Date:0510392602 29.12.2014	Defer Date: 24.07.2015
	Decision It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

243	**Case No.:27/15/82-ALC4/2014**	Party Name:HETERO LABS LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01314/AM15/	RLA File :09/24/040/00546/AM15/	Lic.No/Date:0910061457 29.12.2014	Defer Date: 24.07.2015
	Decision It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

244	**Case No.:99/18/82-ALC4/2014**	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01465/AM15/	RLA File :07/24/040/00302/AM15/	Lic.No/Date:0710107307 30.12.2014	Defer Date: 24.07.2015
	Decision It was decided to defer the case for want of comments of D/o C&PC (Chemicals)			

245	**Case No.:111/18/82-ALC4/2014**	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01477/AM15/	RLA File :07/24/040/00307/AM15/	Lic.No/Date:0710107306 30.12.2014	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

246	**Case No.:84/18/82-ALC4/2014**	Party Name:HESTER BIOSCIENCES LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01450/AM15/	RLA File :08/24/040/00362/AM15/	Lic.No/Date:0810134170 30.12.2014	Defer Date: 24.07.2015
	Decision : In the light of written comments received from D/o Biotechnology vide their letter No. BT/IL/05/391/2013-PID dt.29.8.2013, it was decided to call for the following information from the firm:- 1. Drug Manufacturing License for the export product.			

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2. Q.A. approved batch manufacturing Record.

247	**Case No.:86/18/82-ALC4/2014**	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	Approved
	HQ File :01/82/050/01452/AM15/	RLA File :05/24/040/00451/AM15/	Lic.No/Date:0510392620 30.12.2014	

Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide I.D.No35011/398/2014-PI (Norms) dt. January 2015 as per details given below or as applied by the firm whichever is lower:-

Export product	Qty.	Import items	Qty. Kg/kg
MONTELUKAST SODIUM	1 kg	(S)-(E)-2-[2-[3-[2-(7-CHLORO-2-QUINOLINYL)-ETHENYLPHENYL]-3-HYDROXYPROPYL]-PHENYL]-2-PROPANOL	1.24
		METHANOL	2.325
		N,N-DIISOPROPYLETHYLAMINE	0.30
		TETRAHYDROFURAN	3.15
		ACETONITRILE	2.95
		2-[1-(MERCAPTOMETHYL) CYCLOPROPYL] ACETIC ACID	0.40

RA may take further action accordingly.

248	**Case No.:112/18/82-ALC4/2014**	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01478/AM15/	RLA File :05/24/040/00450/AM15/	Lic.No/Date:0510392619 30.12.2014	Defer Date: 24.07.2015

Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)

249	**Case No.:19/4/82-ALC4/2015**	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00058/AM16/	RLA File :03/94/040/00932/AM15/	Lic.No/Date:0310792548 01.01.2015	Defer Date: 24.07.2015

Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)

250	**Case No.:85/18/82-ALC4/2014**	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01451/AM15/	RLA File :05/24/040/00412/AM15/	Lic.No/Date:0510392654 01.01.2015	Defer Date: 24.07.2015

Decision : It was decided to defer the case for want of comments of D/o C&PC (Petrochemicals).

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251	**Case No.:28/15/82-ALC4/2014**	Party Name:DR REDDYS LABORATORIES LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01315/AM15/	RLA File :09/24/040/00502/AM15/	Lic.No/Date:0910061479 02.01.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

252	**Case No.:48/18/82-ALC4/2014**	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	Approved
	HQ File :01/82/050/01414/AM15/	RLA File :09/24/040/00544/AM15/	Lic.No/Date:0910061492 06.01.2015	

Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide I.D.No35011/81/2015-PI (Norms) dt. June 2015 as per details given below or as applied by the firm whichever is lower:

Export product	Qty	Import items	Qty.kg./kg
DIMETHYL ACETYLENE DI CARBOXYLATE CRUDE	1kg	HYDROBROMIC ACID	1.59
		FUMARIC ACID	1.44
		CAUSTIC POTASH FLAKES	3.95
		METHANOL	3.00

RA may take further action accordingly.

253	**Case No.:29/15/82-ALC4/2014**	Party Name:HONOUR LAB LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01316/AM15/	RLA File :09/24/040/00543/AM15/	Lic.No/Date:0910061501 07.01.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

254	**Case No.:96/18/82-ALC4/2014**	Party Name:NUTRA SPECIALITIES PVT. LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01462/AM15/	RLA File :04/24/040/00248/AM15/	Lic.No/Date:0410159986 07.01.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

255	**Case No.:2/2/82-ALC4/2015**	Party Name:VIRUPAKSHA ORGANICS LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/00017/AM16/	RLA File :09/24/040/00565/AM15/	Lic.No/Date:0910061498 07.01.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

256	**Case No.:3/2/82-ALC4/2015**	Party Name:VIRUPAKSHA ORGANICS LIMITED	Meet No/Date:4/82-ALC4/2015	**Status: Deferred**

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			12.06.2015	
	HQ File :01/82/050/00018/AM16/	RLA File :09/24/040/00570/AM15/	Lic.No/Date:0910061502 07.01.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

257	**Case No.:33/15/82-ALC4/2014**	Party Name:HETERO DRUGS LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01320/AM15/	RLA File :09/24/040/00568/AM15/	Lic.No/Date:0910061507 08.01.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

258	**Case No.:78/18/82-ALC4/2014**	Party Name:GREEN SIGNAL BIO PHARMA PRIVATE LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01444/AM15/	RLA File :04/24/040/00220/AM15/	Lic.No/Date:0410159999 09.01.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o DBT.			

259	**Case No.:34/15/82-ALC4/2014**	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01321/AM15/	RLA File :09/24/040/00528/AM15/	Lic.No/Date:0910061522 09.01.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals			

260	**Case No.:34/4/82-ALC4/2015**	Party Name:UNICHEM LABORATORIES LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**approved**
	HQ File :01/82/050/00073/AM16/	RLA File :03/95/040/00832/AM15/	Lic.No/Date:0310793003 16.01.2015	

Decision : In the light of earlier decision taken in NC meeting No.17/82 dated 05.02.2015, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed /75 mg tablet
CLOPIDOGREL 75MG TABLET	Number	1.	CLOPIDOGREL HYDROGENSULPHATE	99.82 mg

RA may take appropriate action as per the decision of Norms Committee.

261	**Case No.:35/4/82-ALC4/2015**	Party Name:UNICHEM LABORATORIES LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00074/AM16/	RLA File :03/95/040/00825/AM15/	Lic.No/Date:0310793002 16.01.2015	Defer Date: 24.07.2015

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	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals			

262	**Case No.:9/18/82-ALC4/2014**	Party Name:SAIBABA SURFACTANTS (P) LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01375/AM15/	RLA File :08/24/040/00371/AM15/	Lic.No/Date:0810134344 19.01.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals)			

263	**Case No.:1/2/82-ALC4/2015**	Party Name:SHREE BANKEY BEHARI LAL BOARD MILLS	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/00016/AM16/	RLA File :05/24/040/00453/AM15/	Lic.No/Date:0510392953 21.01.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

264	**Case No.:1/18/82-ALC4/2014**	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01367/AM15/	RLA File :09/24/040/00601/AM15/	Lic.No/Date:0910061562 27.01.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

265	**Case No.:13/4/82-ALC4/2015**	Party Name:METROCHEM API PVT. LTD.	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00052/AM16/	RLA File :09/24/040/00586/AM15/	Lic.No/Date:0910061559 27.01.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

266	**Case No.:47/18/82-ALC4/2014**	Party Name:NUTRA SPECIALITIES PVT. LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01413/AM15/	RLA File :04/24/040/00268/AM15/	Lic.No/Date:0410160068 28.01.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

267	**Case No.:20/4/82-ALC4/2015**	Party Name:D. R. COATS INK & RESINS PVT. LTD.	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00059/AM16/	RLA File :03/94/040/00759/AM15/	Lic.No/Date:0310793542 03.02.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

268	**Case No.:6/18/82-ALC4/2014**	Party Name:GRANULES INDIA LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**

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	HQ File :01/82/050/01372/AM15/	RLA File :09/24/040/00576/AM15/	Lic.No/Date:0910061577 03.02.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

269	**Case No.:11/18/82-ALC4/2014**	Party Name:ARENE LIFE SCIENCES LIMITED.	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01377/AM15/	RLA File :09/24/040/00561/AM15/	Lic.No/Date:0910061599 10.02.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

270	**Case No.:10/18/82-ALC4/2014**	Party Name:HONOUR LAB LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01376/AM15/	RLA File :09/24/040/00628/AM15/	Lic.No/Date:0910061598 10.02.2015	Defer Date: 24.07.2015
	Decision : : In the light of written comments received from D/o Pharmaceuticals vide their OM No35011/37/2014-PI(Norms) dt.00.06.2015, it was decided to call for following information from the firm:- 1. Specific use of Lithium metal and n-Butyl chloride is not given in the process/Reactions. However, these are consumed in the process may be explained. 2. Past production vis-a-vis actual consumption of all imported inputs duly certified by Central Excise Authorities.			

271	**Case No.:12/18/82-ALC4/2014**	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01378/AM15/	RLA File :09/24/040/00604/AM15/	Lic.No/Date:0910061602 10.02.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals			

272	**Case No.:13/18/82-ALC4/2014**	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01379/AM15/	RLA File :09/24/040/00605/AM15/	Lic.No/Date:0910061603 10.02.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

273	**Case No.:23/4/82-ALC4/2015**	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00062/AM16/	RLA File :03/94/040/00949/AM15/	Lic.No/Date:0310793769 11.02.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

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274	**Case No.:14/18/82-ALC4/2014**	Party Name:HEMMO PHARMACEUTICALS PRIVATE LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01380/AM15/	RLA File :03/94/040/01012/AM15/	Lic.No/Date:0310793763 11.02.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

275	**Case No.:33/4/82-ALC4/2015**	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00072/AM16/	RLA File :05/24/040/00471/AM15/	Lic.No/Date:0510393135 11.02.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Petrochemicals).			

276	**Case No.:121/18/82-ALC4/2014**	Party Name:HETERO LABS LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/01487/AM15/	RLA File :09/24/040/00645/AM15/	Lic.No/Date:0910061606 12.02.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

277	**Case No.:57/4/82-ALC4/2015**	Party Name:SUNSHIELD CHEMICALS LTD.	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00096/AM16/	RLA File :03/95/040/00982/AM15/	Lic.No/Date:0310793925 18.02.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals)			

278	**Case No.:24/4/82-ALC4/2015**	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00063/AM16/	RLA File :03/94/040/01052/AM15/	Lic.No/Date:0310794026 20.02.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

279	**Case No.:63/4/82-ALC4/2015**	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00102/AM16/	RLA File :09/24/040/00649/AM15/	Lic.No/Date:0910061639 20.02.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

280	**Case No.:62/4/82-ALC4/2015**	Party Name:RAKSHIT PHARMACEUTICALS LTD	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00101/AM16/	RLA File :09/24/040/00644/AM15/	Lic.No/Date:0910061636 20.02.2015	Defer Date: 24.07.2015

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	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals

281	**Case No.:54/4/82-ALC4/2015**	Party Name:MAHARSHI PHARMA CHEM PVT.LTD,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00093/AM16/	RLA File :08/24/040/00427/AM15/	Lic.No/Date:0810134665 25.02.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals			

282	**Case No.:75/4/82-ALC4/2015**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00114/AM16/	RLA File :09/24/040/00564/AM15/	Lic.No/Date:0910061653 26.02.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals			

283	**Case No.:14/2/82-ALC4/2015**	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/00029/AM16/	RLA File :05/23/040/00499/AM15/	Lic.No/Date:0510393393 27.02.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

284	**Case No.:72/4/82-ALC4/2015**	Party Name:LANTECH PHARMACEUTICALS LTD	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00111/AM16/	RLA File :09/24/040/00647/AM15/	Lic.No/Date:0910061664 04.03.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

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Case No.:12/4/82-ALC4/2015	Party Name:METROCHEM API PVT. LTD.	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Approved**
HQ File :01/82/050/00051/AM16/	RLA File :09/24/040/00631/AM15/	Lic.No/Date:0910061667 05.03.2015	

Decision : Committee considered the case as per agenda and In the light of earlier decision taken by NC in its 4/82 meeting 03.07.2014, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed kg/kg
2-(Hydroxy methyl)-3-methyl-4-(2,2,2-Trifluoroethoxy)Pyridine. Hydrochloride	1 kg	1.	2,3-Dimethyl Pyridine	0.65
		2.	2,2,2-Trifluoro Ethanol	0.65

RA may take appropriate action as per the decision of Norms Committee.

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286	**Case No.:26/4/82-ALC4/2015**	Party Name:GOPINATH CHEM-TECH LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00065/AM16/	RLA File :08/24/040/00447/AM15/	Lic.No/Date:0810134769 11.03.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

287	**Case No.:4/2/82-ALC4/2015**	Party Name:VIRUPAKSHA ORGANICS LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/00019/AM16/	RLA File :09/24/040/00674/AM15/	Lic.No/Date:0910061679 11.03.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

288	**Case No.:9/4/82-ALC4/2015**	Party Name:VIRUPAKSHA ORGANICS LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00048/AM16/	RLA File :09/24/040/00673/AM15/	Lic.No/Date:0910061680 11.03.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

289	**Case No.:85/4/82-ALC4/2015**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00124/AM16/	RLA File :09/24/040/00684/AM15/	Lic.No/Date:0910061681 11.03.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

290	**Case No.:39/4/82-ALC4/2015**	Party Name:BALAJI AMINES LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00078/AM16/	RLA File :31/83/040/00244/AM15/	Lic.No/Date:3110065331 13.03.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

291	**Case No.:37/4/82-ALC4/2015**	Party Name:EMCURE PHARMACEUTICALS LTD.	Meet No/Date:4/82-ALC4/2015 12.06.2015	Approved
	HQ File :01/82/050/00076/AM16/	RLA File :31/83/040/00243/AM15/	Lic.No/Date:3110065329 13.03.2015	

Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide I.D.No35011/537/2015-PI (Norms) dt.

April 2015 as per details given below or as applied by the firm whichever is lower:-

Export product	Qty	Sl.no.	Import items	Qty.kg/kg
ATAZANAVIR SULFATE	1kg	1	EPOXIDE (BOC-Epoxide)	0.49kg
		2	T-BOC HYDRAZINE	0.50kg

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		3	N-METHOXYCARBONYL-L-TERT LEUCINE	0.77kg
		4	EDAC-HCL 1-(3-DIMETHYLAMINOPROPYL)-3-ETHYLCARBODIIMIDE HYDROCHLORIDE	0.79kg

RA may take further action accordingly.

292	**Case No.:53/4/82-ALC4/2015**	Party Name:MAHARSHI PHARMA CHEM PVT.LTD,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00092/AM16/	RLA File :08/24/040/00451/AM15/	Lic.No/Date:0810134799 13.03.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

293	**Case No.:56/4/82-ALC4/2015**	Party Name:MAHARSHI PHARMA CHEM PVT.LTD,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00095/AM16/	RLA File :08/24/040/00450/AM15/	Lic.No/Date:0810134798 13.03.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

294	**Case No.:45/4/82-ALC4/2015**	Party Name:TIDE INDUSTRIES	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00084/AM16/	RLA File :34/24/040/00325/AM15/	Lic.No/Date:3410041050 16.03.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

295	**Case No.:48/4/82-ALC4/2015**	Party Name:MAMTA POLYCOATS	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00087/AM16/	RLA File :34/24/040/00329/AM15/	Lic.No/Date:3410041054 17.03.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

296	**Case No.:55/4/82-ALC4/2015**	Party Name:INTAS PHARMACEUTICALS LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00094/AM16/	RLA File :08/24/040/00476/AM15/	Lic.No/Date:0810134851 19.03.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

297	**Case No.:50/4/82-ALC4/2015**	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00089/AM16/	RLA File :05/24/040/00590/AM15/	Lic.No/Date:0510393671 20.03.2015	Defer Date: 24.07.2015

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	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)

298	**Case No.:46/4/82-ALC4/2015**	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00085/AM16/	RLA File :34/24/040/00334/AM15/	Lic.No/Date:3410041091 25.03.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

299	**Case No.:47/4/82-ALC4/2015**	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Approved**
	HQ File :01/82/050/00086/AM16/	RLA File :34/24/040/00333/AM15/	Lic.No/Date:3410041090 25.03.2015	

Decision : The committee decided to ratify the norms based on the recommendation of Department of C&PC vide I.D.No.14010/58/2011-Ch-II dated 12.6.2015 as per details given below or as applied by the firm whichever is lower:-

Undecavertol (Kakidinol)	1 kg	Propionaldehyde	0.842kg
		1-Pentanol/N Amyl Alcohol	0.639kg

RA may take further action accordingly.

300	**Case No.:21/4/82-ALC4/2015**	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00060/AM16/	RLA File :05/23/040/00568/AM15/	Lic.No/Date:0510393736 25.03.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

301	**Case No.:42/4/82-ALC4/2015**	Party Name:DHANUKA LABORATORIES LTD.	Meet No/Date:4/82-ALC4/2015 12.06.2015	Approved
	HQ File :01/82/050/00081/AM16/	RLA File :05/23/040/00598/AM15/	Lic.No/Date:0510393782 27.03.2015	

Decision In the light of earlier decision taken by NC in its 14/82 meeting dated 22.12.2014, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed kg/kg
Cefixime USP/IP/BP	1Kg	1.	7-Phenylacetamideo -3-Chloromethyl Cephalosporanic Acid Para Methoxy Benzyl Ester (GCLE)	1.555
		2.	ACETONE	1.18
		3.	Dichloromethane	4.98
		4.	METHANOL	6.16
		5.	ACTIVATED CARBON	0.100
		6.	MICA ESTER	1.112

RA may take appropriate action as per the decision of Norms Committee.

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302	**Case No.:40/4/82-ALC4/2015**	Party Name:EMCURE PHARMACEUTICALS LTD.	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00079/AM16/	RLA File :31/83/040/00265/AM15/	Lic.No/Date:3110065357 27.03.2015	Defer Date: 24.07.2015

Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide I.D.No35011/537/2015-PI (Norms) dt. April 2015 as per details given below or as applied by the firm whichever is lower:-

Export product	Qty	Sl.no.	Import items	Qty.kg/kg
ATAZANAVIR SULFATE	1kg	1	EPOXIDE (BOC-Epoxide)	0.49kg
		2	T-BOC HYDRAZINE	0.50kg
		3	N-METHOXYCARBONYL-L-TERT LEUCINE	0.77kg
		4	EDAC-HCL 1-(3-DIMETHYLAMINOPROPYL)-3-ETHYLCARBODIIMIDE HYDROCHLORIDE	0.79kg

RA may take further action accordingly.

303	**Case No.:43/4/82-ALC4/2015**	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00082/AM16/	RLA File :34/24/040/00350/AM15/	Lic.No/Date:3410041107 30.03.2015	Defer Date: 24.07.2015

Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals

304	**Case No.:51/4/82-ALC4/2015**	Party Name:PANACEA BIOTEC LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00090/AM16/	RLA File :05/24/040/00607/AM15/	Lic.No/Date:0510393789 30.03.2015	Defer Date: 24.07.2015

Decision : It was decided to request the firm to mention the strength of Pertussis Bulk. The case was deferred for want above information.

305	**Case No.:61/4/82-ALC4/2015**	Party Name:SATYA DEEPTHA PHARMACEUTICALS LTD	Meet No/Date:4/82-ALC4/2015 12.06.2015	Approved
	HQ File :01/82/050/00100/AM16/	RLA File :09/24/040/00711/AM15/	Lic.No/Date:0910061793 30.03.2015	

Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide O.M.No35011/480/2014-PI(Norms) dt. March 2015 as per details given below or as applied by the firm whichever is lower:-

Export product	Qty	Sl.No.	Import items	Qty.kg
(1S,4R)-4-[(2-AMINO-6-CHLORO-5-FORMAMIDO-4-	1kg	1	N-(2-AMINO-4,6-DICHLORO-5-PYRIMIDINYL) FORMAMIDE	0.764kg

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PYRIMIDINYL)AMINO]-2-CYCLO PENTENE-1-METHANOL		2	(+)-2-AZABICYCLO[2.2.1]HEPT-5-EN-3-ONE(VINCELACTAM)	1.41kg
		3	D(-)TARTARIC ACID	0.78kg
		4	SODIUM BOROHYDRIDE	0.226kg
		5	ISOPROPYL ALCOHOL	4.70kg
		6	METHANOL	4.23kg
		7	L(+) Tartaric Acid	1.23

RA may take further action accordingly.

306	**Case No.:30/4/82-ALC4/2015**	Party Name:SHASUN PHARMACEUTICALS LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00069/AM16/	RLA File :04/24/040/00306/AM15/	Lic.No/Date:0410160363 30.03.2015	Defer Date: 24.07.2015

Decision : In the light of written comments received from D/o Pharmaceuticals vide their OM No35011/273/2014- (Norms) dt. November 2014 decided to call for copy of master batch formula duly certified by Quality Control In-charge .

307	**Case No.:38/4/82-ALC4/2015**	Party Name:SHASUN PHARMACEUTICALS LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00077/AM16/	RLA File :04/24/040/00305/AM15/	Lic.No/Date:0410160362 30.03.2015	Defer Date: 24.07.2015

Decision: In the light of written comments received from D/o Pharmaceuticals vide their OM No35011/273/2014- (Norms) dt. November 2014 decided to call for copy of master batch formula duly certified by Quality Control In-charge .

308	**Case No.:41/4/82-ALC4/2015**	Party Name:SHASUN PHARMACEUTICALS LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: approved**
	HQ File :01/82/050/00080/AM16/	RLA File :04/24/040/00336/AM15/	Lic.No/Date:0410160370 30.03.2015	

Decision : : In the light of earlier decided taken in NC meeting No.14/82 dated 22.12.2014, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export Product

PAROXETINE TABLETS

S.NO.	Import Items	For export of 1 Million **Tablets** (Quantity in kg)
		20 mg Tablets
1	PAROXETINE HCL	22.20

RA concerned may take further necessary action as per above decision of NC

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309	**Case No.:82/4/82-ALC4/2015**	Party Name:BIOLOGICAL E LTD	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00121/AM16/	RLA File :09/24/040/00663/AM15/	Lic.No/Date:0910061841 31.03.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

310	**Case No.:31/4/82-ALC4/2015**	Party Name:EMCURE PHARMACEUTICALS LTD.	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00070/AM16/	RLA File :31/83/040/00267/AM15/	Lic.No/Date:3110065371 31.03.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

311	**Case No.:14/4/82-ALC4/2015**	Party Name:METROCHEM API PVT. LTD.	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00053/AM16/	RLA File :09/24/040/00698/AM15/	Lic.No/Date:0910061803 31.03.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

312	**Case No.:15/4/82-ALC4/2015**	Party Name:METROCHEM API PVT. LTD.	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00054/AM16/	RLA File :09/24/040/00697/AM15/	Lic.No/Date:0910061802 31.03.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

313	**Case No.:96/4/82-ALC4/2015**	Party Name:MICRO LABS LTD	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00135/AM16/	RLA File :07/24/040/00476/AM15/	Lic.No/Date:0710107968 31.03.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

314	**Case No.:65/4/82-ALC4/2015**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00104/AM16/	RLA File :09/24/040/00662/AM15/	Lic.No/Date:0910061843 31.03.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

315	**Case No.:29/4/82-ALC4/2015**	Party Name:NUTRA SPECIALITIES PVT. LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00068/AM16/	RLA File :04/24/040/00297/AM15/	Lic.No/Date:0410160375 31.03.2015	Defer Date: 24.07.2015

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	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)

316	**Case No.:36/4/82-ALC4/2015**	Party Name:NUTRA SPECIALITIES PVT. LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00075/AM16/	RLA File :04/24/040/00298/AM15/	Lic.No/Date:0410160376 31.03.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

317	**Case No.:44/4/82-ALC4/2015**	Party Name:ONEIRO CHEMICALS LTD	Meet No/Date:4/82-ALC4/2015 12.06.2015	Approved
	HQ File :01/82/050/00083/AM16/	RLA File :34/24/040/00348/AM15/	Lic.No/Date:3410041119 31.03.2015	

Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide O.M.No35011/267/2011-PI (Norms) dt. 1.4.2014 as per details given below or as applied by the firm whichever is lower:-

Export product	Qty	Sl.no.	Import items	Qty.kg/kg
2-CHLOROMETHYL-3,5 DIMETHYl-4 METHOXY PYRIDINE HYDROCHLORIDE	1kg	1	3.5 LUTIDINE	1.04
		2	TOLUENE	5.20
		3	METHANOL	4.14
		4	ACETONE	2.07
		5	ACTIVATED CARBON	0.100
		6	AMMONIUM PERSULPHATES	1.80

RA may take further action accordingly.

318	**Case No.:78/4/82-ALC4/2015**	Party Name:SMILAX LABORATORIES L IMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00117/AM16/	RLA File :09/24/040/00710/AM15/	Lic.No/Date:0910061858 31.03.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals			

319	**Case No.:79/4/82-ALC4/2015**	Party Name:SMILAX LABORATORIES LI MITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Approved**
	HQ File :01/82/050/00118/AM16/	RLA File :09/24/040/00584/AM15/	Lic.No/Date:0910061859 31.03.2015	Defer Date:

Decision : In the light of written earlier decision taken in meeting no. 16/82 dated 23.01.2015, it was decided to ratify the norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export Product	Qty.	S. No.	Import Items	Qty. Allowed kg/kg

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Directorate General of Foreign Trade
वाणिज्य विभाग/Department of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

	3-Isobutyl Glutaric Acid [CMH Diacid]	1 kg	1.	Isovelaraldehyde	0.6068
			2.	Ethyl Cyanoacetate	0.7814
			3.	Diethyl Malonate	0.9784
	RA may take appropriate action as per the decision of Norms Committee.				

320	**Case No.:86/4/82-ALC4/2015**	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00125/AM16/	RLA File :09/24/040/00721/AM15/	Lic.No/Date:0910061812 31.03.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

321	**Case No.:10/4/82-ALC4/2015**	Party Name:VIRUPAKSHA ORGANICS LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00049/AM16/	RLA File :09/24/040/00727/AM15/	Lic.No/Date:0910061808 31.03.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

322	**Case No.:11/4/82-ALC4/2015**	Party Name:VIRUPAKSHA ORGANICS LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00050/AM16/	RLA File :09/24/040/00726/AM15/	Lic.No/Date:0910061807 31.03.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

323	**Case No.:64/4/82-ALC4/2015**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00103/AM16/	RLA File :09/24/040/00595/AM15/	Lic.No/Date:0910061851 31.03.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

324	**Case No.:73/4/82-ALC4/2015**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00112/AM16/	RLA File :09/24/040/00700/AM15/	Lic.No/Date:0910061821 31.03.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

325	**Case No.:52/4/82-ALC4/2015**	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00091/AM16/	RLA File :05/24/040/00562/AM15/	Lic.No/Date:0510393822 01.04.2015	Defer Date: 24.07.2015

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उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

	Decision : It was decided to defer the case for want of comments of D/o C&PC (petrochemicals).

326	**Case No.:88/4/82-ALC4/2015**	Party Name:INDO AMINES LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00127/AM16/	RLA File :03/94/040/01218/AM15/	Lic.No/Date:0310795135 07.04.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

327	**Case No.:58/4/82-ALC4/2015**	Party Name:SOFTGEL HEALTH CARE PVT. LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00097/AM16/	RLA File :04/24/040/00303/AM15/	Lic.No/Date:0410160408 10.04.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

328	**Case No.:59/4/82-ALC4/2015**	Party Name:SOFTGEL HEALTH CARE PVT. LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00098/AM16/	RLA File :04/24/040/00333/AM15/	Lic.No/Date:0410160407 10.04.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

329	**Case No.:60/4/82-ALC4/2015**	Party Name:SOFTGEL HEALTH CARE PVT. LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00099/AM16/	RLA File :04/24/040/00334/AM15/	Lic.No/Date:0410160406 10.04.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

330	**Case No.:97/4/82-ALC4/2015**	Party Name:ADCOCK INGRAM LTD,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00136/AM16/	RLA File :07/24/040/00484/AM15/	Lic.No/Date:0710108024 15.04.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

331	**Case No.:81/4/82-ALC4/2015**	Party Name:SATYADEVA PHARMACEUTICALS /P/ LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00120/AM16/	RLA File :09/24/040/00728/AM15/	Lic.No/Date:0910061883 15.04.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals			

332	**Case No.:80/4/82-ALC4/2015**	Party Name:VINS BIOPRODUCTS LTD.,	Meet No/Date:4/82-ALC4/2015	**Status:Deferred**

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Udyog Bhawan, New Delhi

			12.06.2015	
	HQ File :01/82/050/00119/AM16/	RLA File :09/24/040/00652/AM15/	Lic.No/Date:0910061882 15.04.2015	Defer Date: 24.07.2015
	Decision : it was decided to forward a copy of application Department of Biotechnology. The Case was deferred.			

333	**Case No.:5/2/82-ALC4/2015**	Party Name:ARENE LIFE SCIENCES LIMITED.	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/00020/AM16/	RLA File :f46/ 09/24/040/00689/AM15/	Lic.No/Date:0910061894 17.04.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals).			

334	**Case No.:67/4/82-ALC4/2015**	Party Name:STERMONE CHEMICALS PVT LTD	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00106/AM16/	RLA File :34/24/040/00336/AM15/	Lic.No/Date:3410041147 17.04.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

335	**Case No.:76/4/82-ALC4/2015**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00115/AM16/	RLA File :09/24/040/00717/AM15/	Lic.No/Date:0910061893 17.04.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

336	**Case No.:77/4/82-ALC4/2015**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00116/AM16/	RLA File :09/24/040/00738/AM15/	Lic.No/Date:0910061892 17.04.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

337	**Case No.:6/2/82-ALC4/2015**	Party Name:ALMELO PVT LTD	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/00021/AM16/	RLA File :09/24/040/00001/AM16/	Lic.No/Date:0910061899 20.04.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

338	**Case No.:22/4/82-ALC4/2015**	Party Name:SOFTGEL HEALTH CARE PVT. LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00061/AM16/	RLA File :04/24/040/00335/AM15/	Lic.No/Date:0410160421 20.04.2015	Defer Date: 24.07.2015

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Udyog Bhawan, New Delhi

	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

339	**Case No.:25/4/82-ALC4/2015**	Party Name:BALAJI AMINES LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00064/AM16/	RLA File :31/83/040/00268/AM15/	Lic.No/Date:3110065387 21.04.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

340	**Case No.:27/4/82-ALC4/2015**	Party Name:BALAJI AMINES LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00066/AM16/	RLA File :31/83/040/00269/AM15/	Lic.No/Date:3110065385 21.04.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

341	**Case No.:28/4/82-ALC4/2015**	Party Name:BALAJI AMINES LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00067/AM16/	RLA File :31/83/040/00272/AM15/	Lic.No/Date:3110065386 21.04.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

342	**Case No.:8/2/82-ALC4/2015**	Party Name:HETERO LABS LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/00023/AM16/	RLA File :09/24/040/00043/AM16/	Lic.No/Date:0910061906 21.04.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

343	**Case No.:66/4/82-ALC4/2015**	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00105/AM16/	RLA File :34/24/040/00010/AM16/	Lic.No/Date:3410041157 22.04.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

344	**Case No.:69/4/82-ALC4/2015**	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00108/AM16/	RLA File :34/24/040/00012/AM16/	Lic.No/Date:3410041158 22.04.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

345	**Case No.:84/4/82-ALC4/2015**	Party Name:VENUS REMEDIES LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**

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	HQ File :01/82/050/00123/AM16/	RLA File :22/24/040/00119/AM15/	Lic.No/Date:2210015225 23.04.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

346	**Case No.:83/4/82-ALC4/2015**	Party Name:CONTINENTAL CHEMICALS	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00122/AM16/	RLA File :08/24/040/00005/AM16/	Lic.No/Date:0810135094 24.04.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

347	**Case No.:74/4/82-ALC4/2015**	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00113/AM16/	RLA File :05/24/040/00018/AM16/	Lic.No/Date:0510393982 24.04.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

348	**Case No.:68/4/82-ALC4/2015**	Party Name:GULBRANDSEN CHEMICALS PVT LTD	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00107/AM16/	RLA File :34/24/040/00003/AM16/	Lic.No/Date:3410041183 28.04.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

349	**Case No.:70/4/82-ALC4/2015**	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00109/AM16/	RLA File :34/24/040/00019/AM16/	Lic.No/Date:3410041191 29.04.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

350	**Case No.:71/4/82-ALC4/2015**	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00110/AM16/	RLA File :34/24/040/00025/AM16/	Lic.No/Date:3410041192 29.04.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

351	**Case No.:1/4/82-ALC4/2015**	Party Name:HETERO DRUGS LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00040/AM16/	RLA File :09/24/040/00080/AM16/	Lic.No/Date:0910062041 20.05.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

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352	**Case No.:2/4/82-ALC4/2015**	Party Name:HEPTACHEM & PHARMA (INDIA) PVT LTD	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00041/AM16/	RLA File :09/24/040/00101/AM16/	Lic.No/Date:0910062063 22.05.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

353	**Case No.:3/4/82-ALC4/2015**	Party Name:HETERO LABS LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00042/AM16/	RLA File :09/24/040/00104/AM16/	Lic.No/Date:0910062064 25.05.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

354	**Case No.:4/4/82-ALC4/2015**	Party Name:HETERO LABS LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00043/AM16/	RLA File :09/24/040/00106/AM16/	Lic.No/Date:0910062065 25.05.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

355	**Case No.:5/4/82-ALC4/2015**	Party Name:HETERO LABS LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00044/AM16/	RLA File :09/24/040/00116/AM16/	Lic.No/Date:0910062066 25.05.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

356	**Case No.:6/4/82-ALC4/2015**	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00045/AM16/	RLA File :09/24/040/00057/AM16/	Lic.No/Date:0910062072 26.05.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

357	**Case No.:7/4/82-ALC4/2015**	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00046/AM16/	RLA File :09/24/040/00093/AM16/	Lic.No/Date:0910062073 26.05.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

358	**Case No.:8/4/82-ALC4/2015**	Party Name:INCHEM LABORATORIES PRIVATE LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00047/AM16/	RLA File :09/24/040/00048/AM16/	Lic.No/Date:0910062074 26.05.2015	Defer Date: 24.07.2015

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Udyog Bhawan, New Delhi

	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)

359	**Case No.:16/4/82-ALC4/2015**	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00055/AM16/	RLA File :09/24/040/00100/AM16/	Lic.No/Date:0910062098 29.05.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals			

360	**Case No.:92/4/82-ALC4/2015**	Party Name:ALMELO PVT LTD	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00131/AM16/	RLA File :09/24/040/00115/AM16/	Lic.No/Date:0910062107 01.06.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

361	**Case No.:93/4/82-ALC4/2015**	Party Name:ARIHANTANAM LIFECARE PVT. LTD.	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00132/AM16/	RLA File :52/24/040/00008/AM16/	Lic.No/Date:5210041536 01.06.2015	Defer Date: 24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

362	**Case No.:89/4/82-ALC4/2015**	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: approved**
	HQ File :01/82/050/00128/AM16/	RLA File :09/24/040/00088/AM16/	Lic.No/Date:0910062100 01.06.2015	

Decision The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide O.M.No35011/636/2014-PI (Norms) dt May 2015 as per details given below or as applied by the firm whichever is lower:-

Export product	Qry.	Import items	Qty.kg/kg
FUMARALDEHYDE BIS (DIMETHYL ACETAL)	1kg	FURAN	0.60
		METHANOL	3.43
		CHLOROFORM	1.00

RA may take further action accordingly.

363	**Case No.:90/4/82-ALC4/2015**	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status: Deferred**
	HQ File :01/82/050/00129/AM16/	RLA File :09/24/040/00089/AM16/	Lic.No/Date:0910062101 01.06.2015	Defer date 24.07.2015
	Decision : It was decided to defer the case for want of comments of Pharmaceuticals.			

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उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

364	**Case No.:91/4/82-ALC4/2015**	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Approved**
	HQ File :01/82/050/00130/AM16/	RLA File :09/24/040/00090/AM16/	Lic.No/Date:0910062102 01.06.2015	

Decision The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide I.D.No35011/81/2015-PI (Norms) dt. 25.6.2015 as per details given below or as applied by the firm whichever is lower:

Export product	Qty	Import items	Qty.kg./kg
DIMETHYL ACETYLENE DI CARBOXYLATE CRUDE	1kg	HYDROBROMIC ACID	1.59
		FUMARIC ACID	1.44
		CAUSTIC POTASH FLAKES	3.95
		METHANOL	3.00

RA may take further action accordingly.

365	**Case No.:94/4/82-ALC4/2015**	Party Name:ALMELO PVT LTD	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00133/AM16/	RLA File :09/24/040/00113/AM16/	Lic.No/Date:0910062119 02.06.2015	Defer Date: 24.07.2015

Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)

366	**Case No.:95/4/82-ALC4/2015**	Party Name:ALMELO PVT LTD	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00134/AM16/	RLA File :09/24/040/00114/AM16/	Lic.No/Date:0910062120 02.06.2015	Defer Date: 24.07.2015

Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)

367	**Case No.:98/4/82-ALC4/2015**	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00137/AM16/	RLA File :09/24/040/00092/AM16/	Lic.No/Date:0910062128 03.06.2015	Defer Date: 24.07.2015

Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)

368	**Case No.:99/4/82-ALC4/2015**	Party Name:INTAS PHARMACEUTICALS LTD.,	Meet No/Date:4/82-ALC4/2015 12.06.2015	**Status:Deferred**
	HQ File :01/82/050/00138/AM16/	RLA File :08/24/040/00072/AM16/	Lic.No/Date:0810135427 03.06.2015	Defer Date: 24.07.2015

Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)

निर्मल कुमार/NIRMAL KUMAR
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Department of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Manual Minutes of NC Meeting No.04/82/2015 dated 12.06.2015/24.6.2015

Case No. B-6 Meeting No.4/AM16 dated 12.06.2015	M/s. Survival Technology Pvt. Ltd F. No.01/82/050/00133/AM12/DES-III RAF. No. 03/95/040/00536/AM 14 Adv. Lic. No. 0310678569 dated 25.01.2012
Decision: It was decided to defer the case for want of comments of D/o C&PC (Chemicals).	
Case No. B-7 Meeting No.4/AM16 dated 12.06.	M/s. Deepak Nitrite Limited F. No.01/82/050/01000/AM12/DES-III RAF. No. 31/83/040/00137/AM 12 Adv. Lic. No. 3110052056 dated 22.12.2011
Decision: It was decided to defer the case for want of comments of D/o C&PC (Chemicals).	
Case No. B-8 Meeting No.4/AM16 dated 12.06.2015	M/s. Dorf-Ketal Chemicals India Pvt Ltd F. No.01/82/050/01242/AM15/DES-III RAF. No. 03/94/040/00390/AM 15 Adv. Lic. No. 0310787602 dated 04.08.2014
Decision: The committee consider the case and decided to amend the description of import item No.1 from "PAC-2M (4,4-Methylenebi Scyclo Haxanamine), synonym: Bis (paraminocyclohexyl)" to "PACM-2M ((4,4-Methylenebi Scyclo Haxanamine), Synonym: Bis (para-aminocyclohexyl)". RA may take further action accordingly.	
Case No. B-9 Meeting No.4/AM16 dated 12.06.2015	M/s. Dorf-Ketal Chemicals India Pvt Ltd F. No.01/82/050/01243/AM15/DES-III RAF. No. 03/94/040/00241/AM 15 Adv. Lic. No. 0310787845 dated 08.08.2014
Decision: The committee consider the case and decided to amend the description of import item No.1 from "Antipolymerant-Trade Name – 2666 (Blend of N-oxyl compound, Glycol and amine)" to "Antipolymerant-Trade Name-**DA** 2666 (Blend of N-oxyl compound, Glycol and amine)". RA may take further action accordingly.	
Case No. B-10 Meeting No.4/AM16 dated 12.06.2015	M/s. Indo Phyto Chemicals Pvt Ltd F. No.01/84/050/00318/AM13/DES-III RAF. No. 05/23/040/00252/AM 13 Adv. Lic. No. 0510336430 dated 04.10.2012

Decision: The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide O.M.No.35011/333/2014-PI (Norms) dt. January 2015 as per details given below or as applied by the firm whichever is lower:-

Export product	Qty.	Import items	Qty.
19-Norandrostenedione 99% Intermediate	1kg	Sitolactone	1.40 Kg/kg
		5-Chloro-2-Pentanone	1.30 Kg/kg
		Tetrahydrofuran	3.50 lit./kg
		Pyridine	0.62 lit./kg

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RA may take further action accordingly.	
Case No. B-11 Meeting No.4/AM16 dated 12.06.2015	M/s. Paramount Aromachem Pvt Ltd F. No.01/82/050/01246/AM13/DES-III RAF. No. 05/24/040/00381/AM 13 Adv. Lic. No. 0510343720 dated 18.01.2013
Decision: The Committee consider the case for correction in description of import item and decided to amend the description of import item from "Limonene (Limonene, citrus terpene, orange Brazalian citrus terpene, branzalian citrus terpene, standard citrus terpene)" to "**D**-Limonene (Limonene, citrus terpene, orange terpene, brazalian citrus terpene, standard citrus terpene)". RA may take further action accordingly.	
Case No. B-12 Meeting No.4/AM16 dated 12.06.2015	M/s. Vivimed Labs Limited F. No.01/82/050/00019/AM15/DES-III RAF. No. 09/24/040/00598/AM 14 Adv. Lic. No. 0910059372 dated 21.02.2014
Decision: The Committee considered the case and decided to defer the case for want of comments of D/o C&PC (Chemicals).	
Case No. B-13 Meeting No.4/AM16 dated 12.06.2015	M/s. Hindustan Polyamides & Fibres Limited F. No.01/82/050/00516/AM15/DES-III RAF. No. 03/94/040/00132/AM 15 Adv. Lic. No. 0310783464 dated 29.05.2014
Decision: The Committee considered the case and decided to correct the description of export product and Import item No.1 as mentioned below: Export product: read as "HAMBER (7-Acetyl,1,2,3,4,5,6,7,8- Octahydro-1,1,6,7,-Tetramethyl Naphth**alene**)". **instead** of "HAMBER (7-Acetyl,1,2,3,4,5,6,7,8- Octahydro-1,1,6,7,-Tetramethyl Naphth**aline**)". Import item No.1. read as "Methyl Ethyl Ketone **Mek**" instead of "Methyl Ethyl Ketone **Mer**" RA may take necessary action accordingly.	
Case No. B-14 Meeting No.4/AM16 dated 12.06.2015	M/s. Hindustan Polyamides & Fibres Limited F. No.01/82/050/00182/AM15/DES-III RAF. No. 03/94/040/00835/AM 14 Adv. Lic. No. 0310765125 dated 08.01.2014
Decision: The Committee considered the case and decided to correct the description of import item No.3 as mentioned below: Import item No. 3 read as **"Acetic Acid" Instead of "Acetic Anhydride".** RA may take necessary action accordingly.	

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